REFERENCI TO DISTURBANCES IN A LENIM CENTENARY MEETING IN BOMBAY

SHRI S. C SARDESAI (Maharashtra): Sir, I 'anted to draw the attention of the H use to. an extremely grave news appearir > n this morning's papers (Interruption) that the Shiv Sena vandals in Bomb iy have yesterday attacked a Lenin (entenary meeting. The vandalism of the Shiv Sena is notorious. I do no want to go into it just now; but theri are certain aspects which according to ie enhance the gravity of this question on this point. The first point is that t was a Lenin Centenary meeting, and the Lenin Centenary is being observe I all over the country by almost all pa tics jointly and unanimously. . .

AN HON. MEMBER: All over the world.

SHRI 9. C. SARDESAI: At the moment 1 an thinking of our country. Of course it s observed all over the world. But tl ere are certain aspects which I wan(tc emphasize, that the Lenin Centen, ry Committee in Bombay is a general citizens' Committee in which all par ies are there. Let no one drag in the c aestion of one party or another party L is a citizens' Committee. In the citizens' Committee there are members)f the Maharashtra Cabinet. It is und< r he auspices of such an organisation t tal this Lenin Centenary meeting was being held. The Consul General of tr z Soviet Union was present at the rr :eiing. A meeting for which everybc Iy has reverence, a meeting in which he Government Ministers participated, s meeting in which the Consul General of a friendly Government was the e, it is such a meeting which was att; ;ked. Obviously the whole thing is very erious and I do want to say particular / the fact that it shows the degree of ailure of the Maharashtra Govrenment t i give protection even to a meeting of uch a character. This is the length to which things have gone. What i"would say very seriously. .

SHRI KRIfflAN KANT (Hary-ana): Sir, a liscussion on this is very important. It will be better that the Government - orsiders that the whole question should be discussed.

SHRI S. C. SARDESAI: What I very earnestly request is to_ give proper time for a discussion on this. I am not

conversant with all details but in any case I wanted to draw the attention of the House to the problem.

Bill, 1970

SHRI BHUPESH GUPTA (West Bengal): Many matters we discuss here. This is a very serious matter. This is not only one instance of such vandalism and violence by Shiv Sena. Shiv Sena threatens the people not only of Bombay or Maharashtra. It poses a grim challenge to the very nation itself, the integrity of the nation. I believe the House will agree with me that over a matter like this what we need is a serious discussion. Even the discussion itself would be very important from the point of view of mobilising public opinion in the country against the monster of Shiv Sena specially when it is well known that the Maharashtra Government for one reason or another is failing in dealing with this menace and the Frankenstein that has grown on the soil of Bombay. Therefore, I would implore you to kindly find some time and provide for a discussion in the interests of the House and the nation on this subject.

MR. DEPUTY CHAIRMAN: We will resume our debate after lunch. We will adjourn now till 2.00 P.M.

> The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at two of the clock, the VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in* the Chair.

THE APPROPRIATION (NO. 2) BILL, 1970

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR): Mr. Vice-Chairman, Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1970-71, as passed by the Lok Sabha, be taken into consideration.

This Bill provides for the withdrawal from the Consolidated Fund of India of the amounts required to meet the expenditure charged on the Fund and the Grants voted by the Lok Sabha. The figures in the Bill are based on the pro-

[Shri R. K. Khadilkar]

visions shown in the Demands for Grants and are inclusive of the sums voted 'on account' and provided for in the Appropriation (Vote on Account) Act, 1970 for expenditure during April and May, 1970.

The figures in the Bill, it might be mentioned, represent gross amounts of withdrawals to be made from the Consolidated Fund of India and do not take into account the receipts or adjustments in reduction of expenditure. The net amounts are shown in the Budget Statement. A full reconciliation of the gross and net figures has been given in Annexure I in the Explanatory Memorandum Part II.

Excluding the payment of States share of Union Excise Duties and Repayment of Public Debt, which are notionally shown as expenditure charged on the Consolidated Fund, the disbursement to be made from the Consolidated Fund amounts to Rs. 5975 crores. Of this, Rs. 1756 crores represent the provision for Plan expenditure, Rs. 635 crores for Central assistance to States for their Plan schemes, Rs. 119 crores for the Centrallysponsored schemes, Rs. 76 crores for Union Territory Plan schemes and Rs. 926 crores for the Central Plan proper. In addition, Rs. 150 crores will be made available to the Railways for their Plan outlay and further the Public Sector Undertakings, etc. including Railways and Posts and Telegraphs will spend Rs. 216 crores out of their own resources, thus making a total of Rs. 2122 crores for the Plan as shown in the Plan Budget Link.

The non-Plan provision amounts to Rs. 4219 crores of which Rs. 1242 crores are for Defence, Rs. 375 crores for P&T and the balance of Rs. 2602 crores are for Civil Expenditure—Rs. 1808 crores on Revenue account and the balance of Rs. 794 crores on capital account.

The non-Plan Civil Expenditure on Revenue account comprises Rs. 603 crores for interest charges including services charges on drawals from the IMF, Rs. 328 crores for grants to States and Union Territory Governments and Rs. 364 crores for developmental expenditure including Rs. 40 crores for expenditure on Export promotion. Of the balance, viz. Rs. 513 crores, Rs. 37

crores are for currency, Mint, Opium and the like charges which are matched by corresponding receipts, Rs. 27 crores are for aid to other countries, Rs. 15 crores are for Civil Pensions and similar charges and Rs. 8 crores are for displaced persons, making a total of Rs. 87 crores.

The rest, viz. Rs. 426 crores, includes Rs. 92 crores for Police, Rs. 48 crores for tax collection, Rs. 29 crores for General Administration proper including Union territories without legislatures, Rs. 23 crores for External Affairs, Rs. 28 crores for Audit and Rs. 25 crores for food subsidies, the balance viz. Rs. 181 crores, being spread over a large number of heads.

The non-Plan provision on Capital account amounts to Rs. 794 crores as mentioned earlier. Of this, Rs. 398 crores are for Loans and Advances to States and Union Territory Governments including special non-Plan assistance to States for meeting inescapable gaps in resources, assistance in natural calamities, short-term loans for purchase of fertilisers, etc. and loans out of small savings collections. Of the rest, viz. Rs, 396 crores, Rs. 130 crores are for schemes of Government trading wholly off set by recoveries, Rs. 65 crores for making loans and advances to other countries including Rs. 50 crores for shortterm trade credit, Rs. 55 crores for loans to public sector undertakings including Defence undertaking, Rs. 48 crores for border roads, Rs. 14 crores for the Khadi and Village Industries Commission in order to enable them to repay their loans and the balance of Rs. 84 crores spread over a number of heads.

As stated earlier, the Bill also provides for withdrawal of sums required for payment of States' share of Union Excise Duties, amounting to Rs. 353 crores and for repayment of debt, amounting to Rs. 293 crores on account of two market loans maturing this year, Rs. 200 crores for repayment of foreign loans including PL-480 loans and Rs. 4 crores for other items, etc. In addition, the provision for repayment of debt includes an amount of Rs. 9500 crores to cover the entries in the accounts relating to Treasury Bills which have a currency of 91 days and, unless discharged after that period, are notionally shown in the accounts as repaid and simultaneously reinvested.

Other details of the disbursements have been giver as usual, in the Budget documents circi laied to the hon. Members. The Hous has also had an opportunity of a ger m 1 discussion on the Budget. I do n it, therefore, propose to take the time i f ihe House in explaining further the provisions included in the Bill but sh; 1 iry to meet the points that hon. Mem er< may raise during the course of the Debate.

Sir, I move.

The questioi was proposed. \

Appropr, tthn (No. 2)

SHRI S.). MISRA (Úttar Pradesh) : Sir, ur ier this Appropriation Bill, as has I ;en indicated by the honourable Mi isier, some amount is to be voted by P: rli:iment and some is charged on th I Consolidated Fund of India. The tot 1 amount comes to the order of Rs. It ,325 crores out of which Rs. 11,957 en res is charged on the Consolidated F ind of India. Parliament is here to vote >nly about Rs. 4,360 odd crores. I will eg in with my first point that now we n ay say that the amount charged on th' Consolidated Fund of India is gradu. Ily increasing in geometrical proportu n. I would draw the Minister's att ntion to the item: CHARGED-mrest on Debt and Other Obligati ms and Reduction or Avoidance of)eht, which comes to the order of abou Rs. 600 crores. If we are to pay R . 600 crores as interest on debts-and we have no option of denying it; it i a charge on the Consolidated Fund o I idia—has not the time come for P; rli iment to limit the borrowing power of this Government under Article '. 92 which says—

"The exi ;utive power of the Union extent's to borrowing upon the security of tie Consolidated Fund of India within such limits, if any, as may from ti ne to time be fixed by Parliament 1 / law and to the giving of guarantee, within such limits, if any, as may be so fixed."

What I am demanding is that this power be invoked now that the amount of debt en the country through loan from foreign countri s is mounting up so much, is runni g into thousands and thousands of cores. And if there is no curb on the power of the Government to take loans, i may be that the annual income of the country goes far behind the total borro' e<l capital from abroad. Therefore, I v juld first say, let this power be invc ted. The Government

should come with a proposal before Parliament and there should be a limit on the borrowing power of the Government, and unless this is done, I would not really call it Appropriation Bill. . .

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SHRI MAHAVIR TYAGI (Uttar Pradesh): I would like to say that the Public Accounts Committee long ago had recommended already that Parliament should enact a law and the Government should propose it.

SHRI S. D. MISRA: I am now reinforced by the argument of my honourable friend that even the Public Accounts Committee had said that there should be a limit on the borrowing power of the Government and it should be by a law enacted by Parliament. So I demand that there should be a law because we are paying Rs. 600 crores only as interest and we have no option but to pay this. And this is a charge on the Consolidated Fund of Indfa. Therefore, this is one aspect which I wanted to emphasise first.

Now, a budget is nothing for the country or for anybody else. It is an instrument of planning. Since the last 20 years or so after independence, this budget has been taken to mean that it is for the development of the States and the country as a whole. If you see through the First Plan up to the beginning of the Fourth Plan, it is a sorry spectacle of the reduction of plan expenditure and the increase of non-plan expenditure. If my figures are correct—I think they are correct—in the First Plan there was about 58 per cent for plan expenditure and about 42 per cent for nonplan expenditure. I will not go plan-wise. I just go to the beginning of the Fourth Plan and this year. This year if you make calculations, one comes to the conclusion that the total non-plan expenditure is just about 58 per cent. Therefore, the plan expenditure which should have increased is decreasing and the non-plan expenditure which should have decreased is increasing. Now, what is the matter? If you take all the Ministries, from the first to the last, vou will find that every year their staff is being increased, both here in the Central Government and also in the Governments. Not only are we thinking of curbing this tendency, but various legislatures in various countries of the world also have thought of it. For curbing this tendency even the House of

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Commons had a practice whereby the Prime Minister should go to Parliament every year and he takes a base year. For us the base year may be 1947 or 1952 when the Plans began. From that onwards he compares every year as to what has been the percentage of increase in the staff. And therefore, Parliament exercises its authority over the increase of the staff. What is the exercise of our Parliament's authority here in regard to that? How does our Parliament know how much staff is to be increased or how much is to be decreased. Therefore, 1 demand that there should be certain regulations like this in future. There should be a parliamentary committee to scrutinise all these things. I would say, take the figures of the first year of the First Plan and give us the annual increase as compared to the base year. That should be done as they have done in the House of Commons. There should be parliamentary control over it. But nothing is being done. I am sorry to say that this Government is doing what it should not do and it is not doing what it should do. That is my charge.

Now about the budget. It is not a budget of only paying officers and talking of socialism and socialistic activities. Unless it results in more employment, unless it results in more production, unless it results ;n the increase of our per capita income or per capita production, it is not a budget. And what is happening?

Let us see what the employment and unemployment position is. I said the staff is increasing. It is not that Plans are made only for increasing the staff, but it is for a certain purpose. What is the employment position? When questions are put to this Government here in Parliament, they tell us stories about various committees having been appointed. If you see the unemployment position, it is all Directorate well known. The Unemployment has given a figure that in the year 1978 there will be 40 million people in this country who will remain unemployed and there •win be a hundred million people who will be under-employed. What is being done? When there is a discussion on the Naxalites, the honographe Home Minister comes to this House and says that it is a political situation, that it is an economic situation. If so, why cannot you solve that political situation? Why cannot you solve that economic situa-

tion? You do not do anything to this country. If you say that it is a political situation or an economic situation, you solve it. What is the unemployment position? During the last three or four years there has been unemployment and there was unemployment earlier also. I am not saying that this Government is responsible for all that unemployment. There unemployment in this country. But something had been done. But since the last three or four vears even engineers are unemployed. I am told the figure of the unemployed engineers goes up to one lakh. What is being done for them? The only answer we get from the Government is that it is an economic question. Then, why do you not take care of that economy which has made even doctors and engineers unemployed during the last three years? It is a shame. Before 1966 for four years there was employment of about 32 lakh people in this country. But after 1966, before this blessed year of 1970, there is employment of only 4 lakh people. Then, what is your socialism for? What is the slogan-mbngering for? What is the production? Where is that production? I will bring to your notice something about agricultural revolution. They call it a green revolution. This green revolution is nothing but a wheat revolution. My sugarcane in UP is rotting. Nobody buys it. There is the Taichung rice. So many words are used for it. One must reap the consequences of the rotting of these things. There is no revolution except the wheat revolution. What about cotton, sugarcane and pulses? U. P. and Bihar produce pulses. The Government has not done anything to increase the production of pulse which is the only protein available to the farmers in Northern India. The Food Minister and the Prime Minister take credit for the green revolution ushered into the country. It is nothing but a wheat revolution and I do not say that the Government is not responsible for that. I must give credit for what has been done in five years about wheat. Therefore you should extend this to the other sectors also. How can you bring this revolution unless you bring in new types of irrigation and power and what is the position about irrigation? After 20 years of planning, only 22% of our land is irrigated whereas the capacity of land irrigable is 60 per cent. As compared to this Pakistan has 56% irrigation, Eavpt 100% and Japan 65%. When "the Ministry goes to the Finance Ministry and the Planning Commission for funds

—I do not bla le the Irrigation Ministry—they say '1 ou do not have priority, wait'. I assure vou that it will take 40 years to get 50' • yt this country's'Iands Irrigated. What /ill happen by that time? Mr. Chavan my be here or not but by that time tle Naxalites and other friends might h tve taken over and Mr. Chavan will sa that it was a political problem and h could not solve it or that it was an economic problem.

SHRIMATI fASHODA REDDY: (Andhra Prades 0: We will have red revolution and 101 a green revolution.

SHRI S. D. 1ISRA: Yes.

SHRI CHANDRA SHEKHAR (Ut-tar Pradesh): Where will Shrimati Yashoda Reddy bt? There will . . .

SHRIMATI 'ASHODA REDDY : Let them not < wry about me.

SHRI CHA JE RA SHEKHAR: I said there is Mr. Reddy revolution also.

SHRIMATI 'ASHODA REDDY: It is better that your green revolution.

SHRI S. D. VIISRA: Now there is the Naxalite resolution. There is the political hippies revolution and there is the Bhanu Prak tsh revolution also. He is talking about I revolution. It is better that Mr Chand a Shekhar knows about it.

SHRI *CHANDRA* SHEKHAR: There is market ng revolution also.

(Interruptions)

SHRI S. D. VIISRA: There are so many irrigation projects which were started in this c mntry in the first plan. There are the "ungabhadra, Krishna-Godavari, tamganga and many others. Then soile others were not started for want of funds. There is the Rajasthan canal about which nobody takes care. The itates are not interested because they ha e the stress on competition about priorities with the result that the Tungabl adra Project which was started in 1954 s still languishing and when there is a demand on the Central Government to tive funds, nobody gives it. Similar is the position about power. Only 15% of the country's villages are electrified. Dr. lao said that by February 1970, tha is, by the end of the Mahatma Gandl i centenary year, we will be able to :leetrify one lakh

villages out of 5 lakhs total. We were very happy because Dr. Rao, being an engineer, we felt, must have examined the position. When he spoke there were only 60,000 villages electrified and now, in two years, only 15,000 more villages only have been electrified. What is this progress? Dr. Rao in a speech somewhere, in the Institute of Engineers perhaps, himself stated that to bring the takeoff economy in this country it requires 300 KW of power, that is 300 units use of power per year per person in this country. What is the position today? To-day it is 80 units per person. India was the lowest in 1948 of all countries and it is still the lowest. I have a book 'Miles to go' and that is published in New Delhi. India was the lowest in 1948 and it stands the lowest even to-day in the blessed vear 1970.

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SHRI BHUPESH GUPTA (West Bengal): Why 1970 is blessed?

SHRI S. D. MISRA: Because we are sitting together with you in this year of 1970. It is still the lowest when we were promised that the take-off economy will come by the end of the Third Plan. Now the take-off economy either in power or in economy in per capita or employment is not anywhere near and will not come even till the end of the last year of the Fifth Plan. Take only one figure. With 80 of the units we are producing 15 million KW of power. The total targeted production is 22 million by the end of the Fourth Plan and to have 300 units of consumption per person per year it will require 60 million KW of power which Dr. Rao and this Government of Mrs. Gandhi cannot provide even by the end of the Fifth Plan. If that is the sorry state of affairs, hew can I say that this Appropriation Bill should be welcomed and for what? What have we done? What they should have done they have not done. I will come to the political aspect later.

In the US about 35 years back hardly 10% of the villages were electrified. I can give many other examples like France and Japan also. What have they done in the US? What have they done in Japan? They gave to the State Electricity Poards free of interests loans to develop the country and within 25 years 90% of villages were electrified. What is this Government doing? Every year the Electricity Boards are to pay Rs. 200 crores by way of interest alone and they are losing now.

SHRI DAHYABHAI V. PATEL (Gujarat): In addition there are the electricity duties of the States.

SHRI S. D. MISRA: They are losing Rs. 70 crores with the result that anybody else can get electricity but not the cultivator because for that the man has to have some transmission or distribution line and so it is the poor cultivator who suffers, not the big industrialist. This is the socialism of this Government. I will not detain you on other aspects of agriculture but I will casually pass over to tractors and fertilisers. One million tonnes of fertilisers we import and one million tonnes we produce in this country. It was thought that by the end of the 4th Plan we would be self-sufficient in at least fertilizers. What is the position? The Government has almost cleared a class-war between the public sector and the private sector. It neither gives licence to the public sector nor does it allow the private sector. It is the dog-in-the-manger policy of this Government. Seven units in the public sector were to come in the Fourth Plan—this is regarding fertilizers. What is the position? I do not see them. They have no funds. The planning Commission says that they have no funds for the public sector. And this Government wi'V not allow the private sector to come in. Of course, the Birlas, an exception, have come in. In my own place, Mirzapur, letters of intent have been given to a Private party for starting a Rs. hundred crore project. But it is not being allowed to have it. But then let this Government come in and bring it to the public sector. In this controversy neither the private sector is going ahead with the project nor is the public sector growing. What is growing is the empty slogan of socialism : socialism is achieved, everything is achieved. What happened to the minimum programme which the AICC passed? The minimum programme which the AICC passed at the Farida-bad session and at the Bangalore session was undone at Bombay. The idea was that the minimum needs of the people, both in the urban and the rural areas, drinking water, clothing, housing, and other things, would be fulfilled by 1975. Now this rebel Congress passed a resolution for a ten-point programme and kept silent about the fulfilment of the people's minimum needs before 1975. I can understand that probably their argument that

they cannot do it. Then they should have given an assurance to this country that if they cannot fulfil the minimum needs of the people by 1975, they will at least fulfil them by 1978, by the end-year of the Fifth Plan or even I would say 1980. But nothing is being done. Why? This socialist Government and the Socialist Party have become friends. This Government is more socialist than even the Socialist Party. They are complete in their socialism. If I have to choose between the radical leftism and the Communist Party, than, naturally one has to go to the Communist Party, not you. What is your virtue? Your virtue is the virtue of taking big and doing nothing. If that is the virtue that you have, I would not call it a virtue. Mr. Bhupesh Gupta may be seeing some good qualities in you but I do not. . . (Interruptions) So this is the position.

Now I pass on to the rural economy, the tractors also. The demand was high. This blessed Government says, "We will import." Twenty thousand tractors are being made in this country. The demand is one lakh. The highest import has been 10,000. Before this year is out, it may be 20,000. What about the backlog? What is this help to agriculture? The agricultural sector is exporting 50 per cent of the total exports of this country, cotton, jute, and other things. To that agricultural sector this is the lip-service which is being paid by this Government. Then about the amenities programme. Some Sinha Committee was appointed.. Some Roads Committee appointed. These Committees were appointed by this Government and they have said that every year you go on spending for at least fifteen years. Spend Rs. 75 crores on rural roads. And then after fifteen years you will be able to make a small dent. And how much have they provided in this Appropriation Bill? It is not even a few crores of rupees They appoint committees to forget about it and they do nothing. Therefore, in the rural sector in spite of all the talk of an era of green revolution, there is in fact neither a green revolution nor an yellow revolution nor even a red revolution. If you want to give a red revolution for the agricultural sector, come before Parliament and have the red revolution. But you have no revolutions and you only talk of revolutions and pay lip-service... (Interruption) Their confusion was confounded from what is there as balance in their

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party. We were he evils and we have come I applied, they said, "We are examining I it". out. And all the virtues are there... (Interru, tions) I do not know what is happeni g. Mr. Om Mehta is not able to coi trol them. I thought when all the evi people come out, the virtuous peoj le will remain there. All the evils are < n this side. . . (Interruption) Let thei I come here and we will make them

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Now I come t< the industrial sector. I began with unei ip oyment position. I talked something of the agricultural sector. Now I w iuld like to talk about the relative empli yment position in the industrial sector. What is the position in the industrial sector ? The key industries according to the Industrial Policy Resolution were to be nationalised. This Resc ution was made in 1948 or 1956, I do not remember[^] I think it was in 948. Even in regard to steel I say th; ;11 the steel was not nationalised. The question of bank nationalisation w: ; :iot there. But why have you not nrionalised the private sector steel? Is it only for political purposes? Is it only for the sake of party funds? Cr, is it for something else? And wha about this licensing policy When hey find themselves in confusion—gei erally they are in confusion—they appoint committees like the Dutt Comi littee. (Interruptions) Since the presen Prime Minister took over in this cou tr', since 1966, every year the floatatic 1 was of the order of 300 to 400 crore of rupees. To be very exact, in 1966 i was Rs. 339 crores. But in 1969—1 am talking of 1967 because you mig t ->e saying that it was a drought year, a bad year, etc. and Mr. Fakhruddin AH Ahmed quotes it many a time an 1 tays I have got 6i per cent increa e in industries—there was only a Rs. 00 crores of floatation. What is there? L et me take you to scooters or cars which are well known. We have discuss d everything here. The annual productu n of scooters is about 60,000 and the eriand is about a lakh and the backlog is about two lakhs. And Rs. 6 cron s are deposited by the intending buyert as advance money, and my figures ire authoritative. The same thing is \ ith cars. The annual production of c rs is 35,000 while the demand accordii g to them is 80 or 90 thousand, and tr 3 deposit by the intending buyers is Rs. 13.8 crores. If you add up the two amc unts, it is about Rs. 20 crores. I thin1* with this amount we can have two f: ctories either of car or of scooter. When the scooter people

After four years' of examination, the licensing committee came to the conclusion that we can give them the licence. But then the Ministry came to the conclusion, "No, we should not give. We should keep it for the public sector". That was about the scooters. But nowhere is the public sector seen. Where is the public sector coming? Where is the scooter industry which is to come in the public sector? I have yet to see it. What will happen to the scooter business? When the Bajaj Company and others applied for expansion—it is on Government records— they were not allowed the expansion. Why? Similar is the case of automobiles. I am not satisfied with the automobile companies. Their prices are much higher, for many reasons, Government reasons and other reasons. There are two or three companies—I think the Premier and Hindustan Motors—applied for expansion two years ago. This Government took an unusually long time to say even 'No* to that. And now they said, "We are examining to have a small car project". Where is that project? Is it in the air, in the sun or in the sky? I do not know where it is. Now, they are thinking of a car project in the public sector. By the time it comes down to earth, there will be a demand for two lakh cars and there will be a deposit of Rs. 25 crores. Of course, this Government can ask: Why use a car? Why not cycle? Why use a scooter? Why not a bullock cart? This Government is capable of saying anything. Mr. Mehta is capable of saying that. That is the position.

Now, let me point out this controversy about the public sector and the private sector. I am giving some new facts. A sum of Rs. 1100 crores has been invested in the three steel plants of Hindustan Steel and I was hearing it as a Member, and. of course, I was there. During the Third Plan and the Second Plan when these steel plants were set up, these very Ministers used to say that with the profit from these steel plants with in investment of Rs. 1100 crores, they would set up a steel plant every year by the begin-ing of the Fourth Plan. They expected a profit of Rs. 100 crores. What is the position today? There is not only no profit, but there is an annual loss of Rs. 40 crores. The targeted production was ten million tonnes, but the actual production is 4.5 million

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tonnes. There is loss in Durgapur and there is loss everywhere else and still this Government under Russian influence, is having the Bokaro plant at an expenditure of Rs. 1100 crores in two phases. Why do you not first achieve the target of ten million tonnes? You have already allotted these three steel plants to come up in the South. The cost of the Bokaro plant is going to be very high. We are, therefore, losing. Neither have we production resulting in employment. And the Prime Minister has said yesterday and it has come in today's papers that those who talk against the public sector are anti-socialists. I may remind her and this Government that it was Marshal Tito who said this. Probably she will not call him antisocialist. I am quoting. If a public sector concern does not earn profit, it is better to close it down. Will the Prime Minister call him anti-socialist ? Is Yugoslavia a capitalist country that it can criticise the public sector for its losses; for its bungling? We criticise this Government only for its performance. There are all types of people on the management with the result there is decay. What is the performance? Fifty per cent of capital investment in the public sector is yielding only 13 per cent industrial production. That is the position. We are not critical of the public sector. We are committed to it. It was the united Congress which was committed to this policy. We want the public sector, but we want it to grow, but not at everybody's cost, not at the nation's cost, not at the cost of employment, not at the cost of efficiency. It should bring about efficiency, more production and more employment.

I now come to foreign trade. This is a poor Ministry whose name has been changed during the five years at least five times. It was first the Ministry of Commerce. Then, it became the Ministry. of Commerce and Industry. Then, it became the Ministry of International Trade. Then, I forget one or two. Now, it is the Ministry of Foreign Trade. Even then there is confusion in this Ministry. It is not only handling foreign trade, but it is developing textiles here in this country. It is in charge of jute, tea, etc. How <u>are they</u> in foreign trade? Of course. misnomer always regarding this Ministry. There is the Industrial Policy Resolution and it has been debated in Parliament, but this Government has no resolution on the export policy. Why did you not bring forward a resolution regarding the export policy? The result is they take credit for the increase in exports as a result of devaluation. Sixteen per cent of the world population is in India and ten per cent of the world area is in India. It was having 1.2 per cent of the world export trade even in the middle of the Second Plan and I would say even in the Third Plan. Now, the exports have been reduced from 1.2 per cent to 0.8 per cent. This is the Government's

Bill, 1970

SHRI MAHAVIR TYAGI: Very good progress.

SHRI S. D. MISRA: Then, they take credit saying that they have gone from Rs. 800 crores to Rs. 1300 crores. What is there? Forty-seven per cent is added on by the devaluation itself and the amount becomes Rs. 1300 crores. Let me point out for the benefit of the Finance Minister—I do not know whether there will be any benefit and I find that even Mr. Bhagat is not here—there is the incentive scheme or ad hocism in this Ministry. There is complete ad *hocism* in policy. They say that for three years or five years there will not be any disincentive. but every six months or every year they change their incentive scheme. I come from an area, Banaras, famous for carpets and silk. Let it be noted by the Minister of Foreign Trade that while the export of carpets was worth Rs. 12 crores last year, because of ad hocism, because of the sweet will of certain individuals not to sanction schemes and because of a change in policy, this year it will go down to Rs. 7 crores. It has gone down by 45 per cent. If that is the policy, how can I give credit to this Ministry, the Ministry of Foreign Trade? There is nothing on the economic front for which this Government can take any credit, except, of course, slogan-mongering. Even the communist party and the socialist party are a shade less in their slogans.

Sir, T come to the political situation. I will not talk about West Bengal hfrnilgp YVPhavp cnnlan

connivance of the Central Government and, of course, in consultation with some political pari es here and the result is the politi al situation, the law and order situation the Naxalite movement in the count y. What is the Government doing? They say it is a politico or socio-ei onomic situation to be taken care of. I do not know what these words mean which the Government has taken i pon itself to use. Mr. Shashi Bhusar has opened a seminar or an institut. of socialism. Probably they will de ine there what these words 'socio, economic, politico' and all that mean. I m a layman coming from a village. I do not know much about it. Probab] ', I will learn from him or he n ay tell somebody. Mr. Khaitan is a s Kialist, I know. He was elected on socialism... (interruption) That is a fe iture of the political situation in this < ountry, the toppling feature of this Go- enment. There was a time in Shri ,al Bahadur Shastri's time, in Pandi Jawaharlal Nehru's time, when there v as political neutrality. You will also agn e that there was at least 80 per cent political neutrality. I cannot say that here was no political bias but I say that)y and large there was political neut ality in the relations between the Cent 3 and the States. That political neurality is a casualty today in Shrir ati Indira Gandhi's Government. W!ia1 is happeing? They try'to toppli some State Governments. They did succeed. Now they are trying to go D some other States. I do not know whether they will succeed. I do not now. But this is the only aspect th it toppling is done by IAF plane flights not only by the Prime Minister But other Ministers also of the Centn .:. I need not name them. I know they go to topple State Governments in Government planes. That is the positk i.

SHRI MAHAMR TYAGI: Is it toppling or bomb tg?

SHRI S. D. M [SRA: They are incapable of bombing. I am coming to that. India virtu ill}' in foreign affairs has become a sat llite of Russia. Shri Bhupesh Gupta v ill be angry but I would request hini not to be provoked. But that is a fact. Moscow Radio every night and c ty in every morning, noon and evening bulletin is talking eulogising Shrim ti Indira Gandhi as the prophet born in this country, and talking of Shri N jalingappa, Jan Sangh and others in thi worst possible terms.

Is it for them to interfere in the internal affairs of our country? Is this party or any other party not a nationalist party, recognised party of this country? Is it for this party to protest to Mr. Kosygin or is it for you, Mr. Foreign Affairs Minister, to protest on behalf of the nation that the Russians have no business to interfere in the working of this country? They have no courage. You are only a satellite of Russia, That is my charge.

Regarding this AIR, yesterday I read that the Government had decided that it would not be a statutory organisation. Yes, that I can understand. As soon as this Government goes, any Government coming here will find the logic of making the AIR a statutory organisation. The Chanda Committee report said about it: we demand it: Parliament demands it.

Then what is happening to the newspapers? They are under great pressure these days. I am sorry to say that even news agencies are under pressure. I understand that PTI is to get shareholding of Government. I would request tne PTI: please hear my voice; for God's sake get any money from anywhere but not from this Government. Otherwise you will be a satellite, complete "satellite of this Government and you will have to do what they want you to do. Beware of this danger. If this news agency becomes ill-disposed towards some and favourably disposed towards others, the freedom of the press is completely gone and we have no hope in this country.

I am coming to the last point, about defence. There is a demand here for nuclear bomb. I say, we all say, most of us say that the time has come, when China has exploded the bomb and has a satellite moving round the world—yesterday or day before yesterday at Calcutta it was announced at 7.20 in the evening—when we should seriously consider it. What are you thinking? This slogan "Hindi Chini bhai bhai" has already exploded and now it is bye bye.

SHRI MAHAVIR TYAGI : Bahan bhai.

SHRI S. D. MISRA: Day in and day out the Defence Minister comes and gets up and says: no, nuclear energy is only for peace. I say, yes, it is for peace, but there is also peace

[Shri S. D. Misra] through preparation for war. Can you attack China today? You will not because you can never act. There are several thousand square miles of border area...

(Interruption)

VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Order please.

SHRI K. P. SUBRAMANIA MENON (Kerala): You can never do it.

SHRI N. K. SHEJWALKAR (Madhva Pradesh): In spite of you it will be done.

SHRI MAN SINGH VARMA (Uttar Pradesh): We know how to slap back.

SHRI K. P. SUBRAMANIA MENON: You do not know how to run your economy.

THE VICE-CHAIRMAN (SHRI You ALI KHAN) : AKBAR representing your party's views, I think.

SHRI S. D. MISRA: Yes, I am. We should have nuclear bomb. That is my request. The time has come and our national honour demands it.

I close with my last point. This Government as is apparent from the numbers is a minority Government. As regards the party position both in this House and in the other House, some of us rightly or wrongly, who do not agree with them, are away from them, or they are away from us; it is the same thing. The Prime Minister is the Leader of the House, she is the Prime Minister of the country. So, the Leader of the Opposition here is the official leader of the opposition. Since the last four or five months we have been raising this question. It should not be on our request but of their own accord that this Government should have given the facilities and amenities to the leader of the recognised opposition. The other day in the last session it was I who put this question to Shri K. K. Shah who replied that they were trying to bring a Bill about the amenities and facilities of the Leader of the Opposition. It is not for Mr. Mishra or Mr. Singh that I I am wanting them. Today they are the I

leaders of the Opposition. Tomorrow anybody else may be the Leader of the Opposition. In this very country _ in about half a dozen States there is a recognized opposition including my own State of Uttar Pradesh. The Leader of the Opposition has the same facilities and amenities as a Minister. Since the last four months that facility has not been granted to these Leader. The reason seems to be that this Government does not want democracy to function. Not that he has something to do with the Government and for which he has to be paid, but it is a party system, it is a recognized way of democratic functioning. Nothing is being done. The Chairman of my party wrote two or three letters to Shrimati Gandhi, and in spite of that nothing is done. So I say if in this session such things are not brought and the Bill is not passed, we will have to consider what else we can do, and we should not be considered here as persons who are obstructing anything. I give notice to this Government let them consider about their attitude. Why are they so silent about it?

I will close with one sentence, Sir, if you will allow me. We have certain State Governments in this country who are with our Congress. They have certain States in the country with their Congress; what they call themselves we do not know. We have Gujarat and Mysore. Let this toppling game stop. What I am saying is this. We in the Working Committee of the AICC, our Congress, passed a resolution that we should have a Board for unemployment; rural works programme ; drinking water programme; and we have thrown this challenge to this Government that we will compete in the rural works programme and all these things through the States. Let me assure you that those States are trying to fulfil what we wanted in spite of this Government's seeing to it that they do not do it.

3 P.M.

Except Maharashtra, nobody is doing; they have neither the time nor the courage to say to their Governments that you compete. So, they are not competing with the performance; they are only competing in something which we cannot do. Therefore, I close my speech with a sad note and...

AN HON. MEMBER: A couplet.

SHRI S. D. 4ISRA: One couplet ? 1 am not Shrin ati Tarkeshwari Sinha. I do not know my.

I can only sa> that this Appropriation Bill should be c died the Misappropriation Bill; it v 11 be more appropriate to cal it Misappropriation Bill because out of Rs. 16,000 crores, we are askec to vote only for Rs. 4,000 crores and Rs. 12,000 crores, are being provial ed without our approval. There i lould be certain procedures for that. I would say that this game of the G(/eminent is very open. There can be ne ther peace nor progress nor prosperity n this country unless the views and a titudes of this Government change.

श्री रामितवास मिर्चा (राजस्थान): उप-समाध्यक्ष महोदय, अभी माननीय सदस्य अपने भाषण के दौरान को वार्ते बतला रहे थे, उन सब बातों के उत्तर देने की कोशिश तो मैं नहीं करूंगा, परन्तु जिस तरह से तोड़ मरोड़ कर बार्ते रखी जाती हैं, उसका एक उदाहरण मान्न सदन के समक्ष रखंगा।

फारेन ट्रेड की वातें करते हुए माननीय सदस्य ने कहा कि द्विया का जो फारेन ट्रेड है, उसमें जो भारतवर्ष का डिस्सा है, वह पहले से बहुत कम हो गया है और उस चीज को उन्होंने पसन्द नहीं किया । लेकिन अगर वे इस वात की तह में जाने की को (गण करें, तो यह प्रतीत होगा कि पहले हम फारेन टेड में कच्चा माल बाहर भेजा करते थे और उसी के कारण ज्यादातर हमारे यहां से नियात होता था । लेकिन पिछले वर्षों में जो औद्योगिक प्रगति हमारे देश में हुई, उसके कारण कच्चा माल बाहर भेजना कम हो गय है और जो आज हम चीज बाहर भेजते हैं, उत्में ज्यादातर कलकारखानों द्वारा बनाई हुई चीजें ही होती हैं। इसलिए अगर सही दिष्टक म से देखा जाय, तो इससे हमारे देश को हानि नहीं, बल्कि लाभ ही हुआ है। अगर हम इसी तरह से औद्योगिक प्रगति करते गये. तो मैं समझता हं कि प्राने जमाने में जो हम सिर्फ वाहर कच्चा ही माल भेजते थे और बाहर से बनी बनाई चीजें मंगाते थे,

मशीनें बाहर से मंगातें थे, वह स्थिति अब उलटी हो गई है जो कि एक बहुत ही संतोष की बात है।

श्री डाह्माभाई व० पटेल : 50 साल बाद ।

श्री राम निवास मिर्धा : अब हमारे यहां हरी का न्ति की बात बतलाई गई है। मैं यह स्वीकार करता हुं कि जहां तक कृषि की उन्नति का सवाल है, उसमें हमें अभी बहुत कुछ करना वाकी है। हमारा देश बहुत बड़ा है और उसमें अनेकों प्रकार की समस्याएं हैं। जहां तक कृषि का सवाल है, उसमें हमने थोड़ी बहुत गरु-आत की है। चुंकि हमारा देश एक कृषि प्रधान देश है और अगर किसी चीज की सबसे ज्यादा आवश्यकता है, तो वह यह है कि हम कृषि में उन्नित करें और कृषि से संबंधित जो भी उद्योग हमारे यहां चल सकते हैं, उनको ठीक तरह से चलाने की कोशिश करें । सही दिशा में औद्योगी-करण तब ही होगा जब कृषि के द्वारा जिन चीजों का उत्पादन करते हैं, उनका हम यहां पर इस्ते-माल करें और उनको अपने ही कलकारखानों में बनायें । आज इस देश में कृषि से संबंधित उद्योगों के पनपने की आवश्यकता है और अपने देश में टैक्टर, फरिलाइजर तथा अन्य चीजों के उद्योगों को ज्यादा से ज्यादा प्रोत्साहन दिया जाय । अगर हमने इस तरह की कार्यवाही की तो मैं समझता हं कि कृषि का उत्पादन ज्यादा बढ जायेगा और इस तरह से हमारे देश में सही दिशा में औद्योगीकरण हो पायेगा।

कृषि उत्पादन में पिछले वर्ष बहुत प्रगति हुई है और इसमें दो राय नहीं हो सकती हैं, लेकिन हमारे प्रयास इस दिशा में शिथिल पड़े जायेंगे, तो मैं समझता हूं कि वह एक बहुत ही गलत बात होगी । हिरत कान्ति की बात कही जाती है और देहात के क्षेत्र में पिछले कुछ वर्षों में एक नई जागृति, एक नई चेतना कृषि उत्पादन बढ़ाने के लिए उत्साह नजर आ रहा है और यह हमारी सबसे बड़ी जीत है । इसी के

श्री राम निवास मिर्घा

आधार पर हम अपने देश को आगे बढ़ा सकते हैं। इस वर्ष हम 10 करोड़ टन उत्पादन कर पाये हैं, जो कि एक बहुत ही खुशी की बात है। लेकिन यह उत्पादन कितना कम है, हमारी देश की आवश्यकता को देखते हुए, यह इस बात से प्रतीत होगा कि 10, 15 वर्ष पूर्व जो भी हमारे देश में फी व्यक्ति खाद्यान की खपत थी, आज करीब-करीव वही है। आप पौष्टिक पदार्थी की बात को छोड दी जिये, दूध, दही, मछली की बात छोड़ दीजिये, लेकिन जहां तक खाद्यान की खपत का प्रश्न है, वह मेरे खयाल में पिछले 10, 15 वर्षों के मुकाबले में फी व्यक्ति के हिसाब से खपत में कोई कमी नहीं हुई है । इसी चीज को दुष्टि में रखते हुए हमें आगे बढ़ना है और खेतीबाड़ी की प्रगति के लिए सब तरह की कोशिश हमें करनी है।

अभी फर्टिलाइजर की बात कही गई है। फर्टिलाइजर की खपत इस साल कम हुई, यह भी एक चिन्ता की बात है। इधर हम कहते हैं कि हरित ऋान्ति तेजी से बढ़नी चाहिये और उसके लिए फर्टिलाइजर एक बहुत ही आवश्यक चीज है। अगर हम फर्टिलाइजर की खपत पहले से कम करेंगे, तो यह हमारे देश के लिए हानिकर बात होगी। इसलिए मैं सरकार से निवेदन करूंगा कि वह इसके कारणों का पता लगायें। चूंकि हमारे देश में और भी फर्टिलाइजरों के कारखाने लगाये जाने वाले हैं और अगर आज जैसी स्थित रही तो इसका मतलब यह होगा कि फर्टिलाइजर का उत्पादन तो हमारे देश में बढ़ता ही चला जायेगा, लेकिन उसकी खपत निरन्तर कम होती चली जायेगी।

अब प्रश्न यह हो सकता है कि हमारी सर-कार किसानों को ऋषिट देना चाहती है, वह छोटे किसानों को खपत बढ़ाने के लिए सहायता करना चाहती है, मगर इस चीज से यह मालूम होता है कि बहु छोटे किसानों को खपत बढ़ाने के लिए उचित हंग से सहायता नहीं दे पाई है, उसके वितरण की व्यवस्था में कुछ कमी हो सकती है। जो भी कारण हो, सरकार इस बारे में अच्छी तरह से अध्ययन करेगी और इस समस्या को हल करने की कोश्विश करेगी।

कृषि उत्पादन के संबंध में एक बात यह भी है कि सरकार की प्राइस पालिसी क्या हो। कभी कभी हम ऐसा सोचते हैं, क्योंकि खाद्यानों के चीजों के दाम बहुत बढ़ गये हैं, इसलिए किसानों को भी बहुत आमदनी होने लगी है, लेकिन वस्तुस्थिति ऐसी नहीं है। हमारे यहां खरीद फरोस्त की जो व्यवस्था है, वह बहुत दूचित है। जब खाद्यान्न बाजार में आने लगते हैं, जब नई फसल आने लगती है, तो उस समय भाव दव जाते हैं और कुछ ही महीनों में जो बड़े किसान हैं, जो बड़े व्यापारी हैं, वे सरकारी बैंक और सरकारी नीतियों के कारण काफी अनाज इकट्ठा कर लेते हैं और कुछ ही महीनों के बाद उसी अनाज को डेढ़ गुना और दूगुना भावों में जनता के सामने बेचते हैं जो कि उसकी खपत करती है। इसका परिणाम यह होता है कि जो साधारण नागरिक है, जो अनाज खपत करता उसको कोई फायदा नहीं होता है। ^इसिलए इस व्यवस्था को जल्द से जल्द ठीक किया जाय और हमारे देश में जो भाव चढते और बढ़ते हैं, उन्हें कम किया जाय ताकि सबको राहत मिल सके।

इसके बाद स्टेंट ट्रेडिंग की बात आती है। मेरा सरकार से यह सुझाव है कि जो भी कृषि की चीजें हैं, चाहे गेहूं हो, चावल हो, मूंगफली हो, कपास हो, जूट हो, हर चीज के भाव अगले दो तीन वर्षों के लिए निर्घारित कर दिये जाने चाहिये और फिर सरकार ऐसी व्यवस्था करे कि इन सारी चीजों को इसी भाव पर खरीदने के लिए तैयार रहे। यह चीज वह चाहे स्टेट ट्रेडिंग के द्वारा करे या फूड कारपोरेशन के द्वारा करे, परन्तु उसे इस चीज को अवश्य करना चाहिये। अगर वह इस तरह से कोई निश्चित नीति नहीं बनाये तो हमारे कृषि उत्पादन को

बड़ा धक्का लगेगा। अब खाद्याक्षीं से हट कर मैं कपास और बृट इत्यादि की ओर सदन का ध्यान आकर्षित करना चाहंगा । कपास का उत्पादन हमारे देश में बहुत बढ़ता-घटता है और आज भी वह स्थिति है कि करोड़ों रुपए की कपास विदेशों से मंगानी पड़ती है। यह भी हमारे लिए वर्ग की बात है। इसके लिए भी सरकार को एक नीति बनानी पडेगी। इतने वर्षी तक हमने कृषि की ओर ध्यान नहीं दिया, न ही उसमें शोध या रिसर्च की गई। कपास की मिसाल लें तो सबसे पिछड़े हम कपास के क्षेत्र में हैं। इसलिए सरकार ने जो भी थोडी बहत पहल की है कपास के बारे में रिसर्च करने की, उसके अच्छे बीज बनाने की, उसकी उत्पादन व्यवस्था में सुधार करने की, उसके बजाय अब आवश्यकता है कि उसके लिए बहुत ही विस्तत और बहद कार्यक्रम होना चाहिए ताकि कपास की खपत बढ़ सके, उत्पादन बढ़ सके और अच्छे किस्म की कपास देश में पैदा हो सके, जो बाहर से मंगानी पड़ती है।

इसी प्रकार जह का सवाल है। जहां तक जुट के उत्पादक का प्रश्न है, मेरी समझ में उससे बड़ा को शाशित वर्ग हमारे देश में नहीं है। वह जिलकुल मिल-मालिकों पर आश्रित है। इसमें इतनी घटत-बढ़त होती है और उसका नुकसान होता है गरीब किसान को जो जुट पैदा करता है, उसके ऊपर सारा भार पडता है । इसलिए मैं सरकार से निवेदन करूंगा कि सारा जो जूट उद्योग है उत्पादन से लेकर उसकी मेन्य कैन्चरिंग से लेकर एक्सपोर्ट तक इसकी जो सारी पृष्ठभूमि है, जुट उद्योग से सम्बन्धित जो सारी बातें हैं. एक कमीशन बना कर उनकी जाच की जाय और एक ऐसी व्यवस्था बनाई जाब ताकि हम इस बहुत ही पुराने उद्योग को ठोस नींव पर ला सकें । पिछली वंगाल सरकार ने इस तरह की कमेटी बनाई थी । मैं नहीं समझता कि आज कल जो व्यवस्था

है, उसमें वह कमेटी काम करेगी या नहीं करेगी लेकिन मेरा सुझाव है कि उस कमेटी को बृहद रूप दे दें, उसमें नए सदस्य डालना चाहें तो ष्टाल दें, केन्द्रीय सरकार की कमेटी मानकर उसको सारा दायित्व दिया जाय । जुट की जो भी समस्याएं वह उन सबका अध्ययन करें और अध्ययन करने के बाद समस्या का हल निकाले । पिछले कई वर्षों से हम सुनते आए हैं कि जुट का बफर स्टाक बनेगा, एस० टी० सी० जट खरीदेगी, उत्पादकों को सही मूल्य मिल पाएगा, लेकिन कुछ भी नहीं हो पाया है, केवल मिल-मालिकों को मनाफा होता है। इस प्रकार एक बहुत ही अच्छी और पुरानी इंडस्ट्री को आघात पहुंचता है ।

इसी सम्बन्ध में एक बात आती है । हमने ऐसा निश्चय किया है कि साल-दो साल में ही हम बाहर से, अमरीका से जो पी० एल० 480 के खाद्यान्न मंगाते थे, वे बन्द कर देंगे । यह बहुत ही स्वागत योग्य बात है और मुझे पूर्ण विश्वास है कि सरकार इस नीति पर हटी रहेगी और किसी प्रकार का उसमें परिवर्तन लाने की चेच्टा नहीं करेगी । लेकिन एक नया खतरा हमारे सामने और आ रहा है। कुछ दिन पहले इस तरह का समाचार मिला था कि अगले कुछ वर्षों में करीब 100 करोड़ की कीमत के दुध का पाउडर मंगाने की योजना बनी है और उसके बारे में कुछ करार हुए हैं। मैं आपकी मार्फत सदन को और विशेषकर सरकार को कहना चाहंगा कि यह बहुत घातक निर्णय है। जिस तरह आज हम बैठ कर सोचते हैं कि पी॰ एल० 480 के अन्दर जो खाद्याच हमारे देश में आए, उनसे हमारे देश की कृषि को धवका लगा, उसी तरह कुछ वर्षों बाद दुध की पाउडर करोड़ों, अरबों रुपए मूल्य का हमारे देश में आने लगे तो जो भी थोड़ा बहुत गोपालन का काम है, जो भी डेरी उद्योग को पनपाने की कोशिश हो रही है, वह सारा प्रयास शिथिल हो जायगा और हमें बहुत ही पछताना पड़ेगा औ

[श्री रामनिवास मिर्घा]

जो आज सोचते हैं 5-7 साल बाद इस सम्बन्ध में भी वही सोचना पड़ेगा। इसलिए मैं सरकार से निवेदन करूंगा कि वह इसके बारे में पुनर्विचार करे और वाहर से जो यह सस्ता दूध इत्यादि आता है, उसको रोकें और उतना पैसा यदि हमारे यहां दूध उत्पादन के लिए योजना में लगाएं तो मैं समझता हूं कि बहुत ज्यादा प्रगति हो सकती है और बहुत ही अच्छे तरीके से हम गोपालन और उससे सम्बन्धित जो उद्योग हैं उनको पनपा सकते हैं।

इसी तरह से तेल का प्रश्न है । मूंगफली का उत्पादन क्यों नहीं बढ़ता है । उत्पादन बढ़ाने की चेण्टा नहीं की जी, बाहर से कभी अमरीका से सोयाबीन नगाते हैं, कभी रिशया से सन-फ्लावर आयल मंगाते हैं; क्योंकि वह सुगम रास्ता नजर आता है । इसिलए कोई यह कोशिश नहीं करता कि साल दो साल उस चीज को बन्द करके यहां उत्पादन बढ़ाने की कोशिश करें ताकि बाहर से मंगाने की आवश्यकता न पड़े । इसी पृष्ठभूमि में सरकार से निवेदन करूंगा कि बाहर से किसी भी तरह की सहायता पर आश्रित रहने की आदत छोड़ दें, चाहे वह खाद्याकों के लिए हो या किसी और तरह की राहत सहायता के लिए हो —सवको बन्द कर कर

। राजस्थान, बिहार आदि में जो अकाल-राहत कार्य चलते हैं, वहां देश-विदेश से, पता नहीं कहां-कहां से लोग झंड़े लेकर पहुंच जाते हैं, कोई किसी धार्मिक संस्था हारा आता है, कोई कहीं से । दुनिया भर के लोग वहां आकर पसा कितना लाते हैं, यह मैं नहीं कह सकता, लेकिन वहां जाकर ऐसा ढिंढोरा पीटते हैं जैसे हन्दुस्तान बिलकुल अधमरो देश है और जो भी थोड़ी बहुत सहायता आती है, उसकी बजह से ही हम जिन्दा हैं । यह बहुत ही गर्म की बात है । जितना हम कुल खर्च करते हैं राहत कार्यों में उसमें दो-चार फीसदी की सहायता ही मिल पाती है । दो-चार फीसदी की इस

सहायता को क्या हम बन्द नहीं कर सकते यह देखते हुए कि अन्तर्राष्ट्रीय क्षेत्र में हमको जो शर्मिन्दगी उठानी पड़ती है, उसकी कोई हद नहीं ? आप विदेश जायं तो टेलीविजन प्रोग्राम में और अखवारों में भुखे-नंगे बच्चों की तस्वीरें देखेंगे । उनसे जब पूछा कि यह तस्वीरें क्यों छापते हो तो उन्होंने कहा कि ये तस्वीरें नहीं छपवायेंगे सो चन्दा नहीं मिलेगा और चन्दा नहीं मिलेगा तो वहां पर हम कार्य कैसे करेंगे । मैं सरकार से बहत गम्भीरता से कहंगा कि इस सारी व्यवस्था को इस दुष्टिकोण से देखें और उसको बिलकुल वन्द करने की कोशिश करें । मैं समझता ह कि हम देश में स्वावलम्बी बन सकते हैं और आज जो बाहर से मदद मिलती है, उसको बन्द कर दें तो भी कोई विशेष फर्क देश की स्थित पर पडने बाला नहीं है।

एक बात मुझे भावों के बारे में और कहनी है । जैसा मैंने पहले कहा था, प्रति व्यक्ति खपत देश में जो 10-15 साल पहले थी वही है, शायद थोड़ी बढ़ी है। लेकिन अगर प्राइस इन्डेक्स की ओर देखें तो माल्म होगा कि वह दुगना हो गया है। एक तरफ तो हमारी फी व्यक्ति खपत खाद्यान्नों की करीब-करीब वही है, लेकिन दूसरी ओर भाव बढ़ने के कारण विकंग क्लास का प्राइस इन्हेक्स हबल हो गया है । यह बहत विचित्र स्थिति है, जिस पर हमें सोचना है। इसका केवल एक कारण यह हो सकता है कि इमें खाद्याच उपलब्ध तो थे, लेकिन फिर भी वित-रण की व्यवस्था दूषित थी, लोगों ने दबा दिया समय पर बाहर नहीं निकाला और भावों को इतना ऊपर चढने दिया । उसकी सप्लाई में विशोष कोई फर्क नहीं पड़ा, सप्लाई बढ़ी है लेकिन प्राइस इन्डेक्स डबल हो गया । इस-लिए पहले जो बात कही उसकी पुष्टि इस दृष्टि से होती है कि हमारी मार्केटिंग, प्राइसिंग और डिस्ट्रिव्यभन की जो व्यवस्था है खाद्याभी की और कृषि की चीजों की वह बहुत ही दूषित हैं और उसके बारे में सरकार ...

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श्री रामनिवास मिर्धा : जहां तक उत्पादन का सवाल है, मैंने कहा फीसदी खपत कुछ थोड़ी सी वढ़ी है, लेकिन प्राइस इन्डेक्स दूना बढ़ गया। उत्पादन बढ़ा है हर स्तर पर बढ़ा है, लेकिन व्यवस्था की खराबी से इतनी बडी दिक्कत हमारे सामने आ रही है।

एक बड़ी खतरनाक और नई बात हो रही है । श्रीमान्, बंगाल में कुछ मजदूरों ने हड्तालें की, इंजीनियरिंग वालों ने की, टेक्सटाइल्स वालों ने की, जूड वालों ने की । जुट में क्या हुआ ? उन्होंने कहा कि हमारा वेतन बढाया जाय, बात जायज थी, पिछले कई वर्षों से जुट मिलों के मजदूरों का वेतन बंगाल में नहीं बढ़ा। सारे देश के दूसरे औद्योगिक क्षेत्रों में वेतन बढ गये, लेकिन वहां नहीं बढ़े। वहां भी वेतन बढ़ने चाहियें थे, लेकिन जुट मिल वालों ने क्या रवैया अपनाया । उन्होंने कहा कि अगर सरकार हमारी एक्साइज ड्युटी कम करे तो हम वृद्धि स्वीकार करेंगे और खुले आम कहा, सर_ कार को दबाया और प्रेशराइज किया । मैं इसे बहुत खतरनक प्रवृत्ति मानता हं कि लेबर य नियन या बिग नेवर और विग विजनेस मिल कर बिग गवर्नमेंट के सहयोग से, उनकी साजिश से इस तरह की रियायतें देते रहें, जिससे कि कंज्युमर और जनता का नुकसान हो । तो यह बहुत खतरनाक स्थिति है। अगर वेतन वृद्धि होनी है, तो वह मिल मालिकों के मुनाफे में से होनी चाहिए। यह कभी नहीं माना जा सकता कि सरकारी खजाने से पैसा दे कर, एक्साइज में छट दे कर उनकी वेतन वृद्धि की जाय । अगर यह बात रही तो मिल मालिक तो हमेशा ही वेतन वृद्धि करने के लिए तैयार हो जायेंगे।

श्री महाबीर त्यागी : इतनी समझदारी की

बात कर रहे हो तो वहाँ आपकी जगह नहीं है। इधर आ जाओ।

Bill, 1970

श्री रामनिवास मिर्घा : अब उसका उत्तर तो मैं शरू में ही देना चाहता था। मिश्र जी ने कई बातें कहीं, कितनी बुनियादी थीं, कितनी वेब्नियाद थीं उस बारे में और जगह बात करेंगे. लेकिन यह प्रवृत्तियां हैं और मैं समझता हूं कि सरकार भी इन पर गौर करेगी और अगर आप और हम मिल कर इन बातों पर गौर करेंगे. तो यह सार्वजनिक हित की बातें हैं, उनकी ओर सरकार का ध्यान आकर्षित करना ही चाहिए।

श्री प्रेम मनोहर (उत्तर प्रदेश) : सार्व-जनिक हित की ही बातें यहां नहीं होती हैं।

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): That is a very reasonable suggestion. In such matters let us all consider together.

श्री रामनिवास मिर्घा: सरकार स्नेगी । आखिर हमारे यहां प्रजातन्त्र की व्यवस्था है और इसमें कहने से और करने से ही हम आगे बढ़ सकते हैं और कोई हथियार हमारे और आप के पाल नहीं है। इसलिये मझे पूर्ण विश्वास है कि आपने और हमने जो बातें कही है, उन पर सरकार ध्यान देगी और मैं समझता हुं कि अगर इस तरह की आइन्दा वेतन वृद्धि होती जायगी, तो हमारे देश में इन्पले-शन बढ़ता जायेगा और सरकार की आमदनी घटती जायेगी और बिग लेबर और बिग बिज-नेस की साठ-गांठ से और सरकार पर उस के दबाव से सारी व्यवस्था बिगड़ जायेगी और वहने जो मिल-मालिकों ने खुले आम कहा, यहां पर कहा, कलकत्ते में कहा कि अगर यह मानते हो तो हम तैयार हैं नहीं तो हम मानने के लिए तैयार नहीं हैं, यह प्रवित्त उचित नहीं है । अगर सरकार चाहती थी कि उनकी वेतन वृद्धि होनी चाहिए, तो वह मिल मालिकों के मुनाफे में से

[श्री रामनिवास मिर्धा]

होनी चाहिए थी, उसमें कटौती कर के होनी चाहिए थी न कि वह किसी और ढंग से की जानी चाहिये थी।

अब एक दो बातें और हैं जिनकी ओर मैं सरकार का ध्यान आकर्षित करना चाहता हं। हमारे यहां पर सार्वजनिक क्षेत्र में कई कारखाने हैं उद्योग के । इसी तरह से कई राज्य सरकारों ने भी अपने सार्वजनिक क्षेत्र में उद्योग शरू किये हैं । हमें कोई पता नहीं है कि उनके पीछे क्या उद्देश्य है, कीन से उद्योग और कल कार-खाने राज्य सरकारें शुरू कर रही हैं, क्या उन को मुनाफा होता है, कैसी उनके प्रशासन की व्यवस्था है। यहां का व्यरो आफ पब्लिक इंटरप्राइज जो है, वह भी अनिभन्न है। यह एक बहुत बड़ा इंटरप्राइज का सेक्टर है, जो बढ़ता जा रहा है और उस पर कोई नियंत्रण भी नहीं है और नियंत्रण को छोड़ कर उसके बारे में हमारे पास कोई जानकारी भी नहीं है । इसलिये मैं मंत्री महोदय से निवेदन करूंगा कि वे इस बारे में कोई जांच करें कि किस-किस स्टेट में किस-किस तरीके के उद्योग शरू हए हैं। क्या उसके पीछे रेश्नल है। कोई चमडें का कारखाना शरू कर रहा है और कोई वियर वनाने का कारखाना शुरू कर रहा है और कोई और किसी तरह का कारखाना शुरू कर रहे, है, कांच बनाने का कारखाना कोई शुरू कर रहा है, तो अगर हमको सार्वजनिक क्षेत्र को भी परिपक्व करना है, तो उसके पीछे एक नीति होनी चाहिए और इस प्रकार की नीति कि जिसमें निजी क्षेत्र के व्यक्ति नहीं जा सकत और नहीं जाने चाहि और उन क्षेत्रों में राज्य सरकारों और केन्द्रीय सरकार को जाना चाहिए ! लेकिन आज इसके विपरीत हो रहा है। कहने का मतलब यह है कि उसके पीछे कोई औचित्य है या नहीं है, कोई विचार-धारा है या नहीं यह हमें ठीक मालुम नहीं और यह जिन्ता कर विषय इसलिए है कि जो भी राज्य इस प्रकार के उद्योग लगा रहे हैं, उनके पास खुद का पैसा नहीं । सब रिजर्व बैंक के कर्जे पर चलते हैं और यह पैसा उद्योगों पर लगाते हैं । इस लिए हमारे सदन का यह अधिकार है कि हम जानें कि किस तरह से यह उद्योग लग रहे हैं, क्या उनका औचित्य है और उसके पीछे क्या पृष्ठभूमि है और क्या निति है । इस बारे में भी सरकार विशेष-तौर पर ध्यान दे, यह मैं चाहता हं ।

एक बात मिश्र जी ने कही कि जो भी सरकार उधार लेती है, बारो करती है उसकी एक सीमा होनी चाहिए। मैं भी इस बात से सहमत हूं और वह कानून हम और आप ही बनायेंगे, सरकार कानुन लायेगी । सरकार के द्वारा ही वह कानून लाया जायगा, लेकिन मैं नहीं समझत् कि इसमें उनको क्या एतराज हो सकता है-कोई भी लिमिट वह रखे, लेकिन सोच समझ कर कोई ऐसी लिमिट रखें कि जिससे बढ़ने की वह कुछ वर्षों तक आगे कोशिश न करें। यह एक सेल्फ रिस्ट्न होगा और उसमें ही स्कीमें आगे बढ़ती जायेंगी । लेकिन इससे भी ज्यादा एक और खतरनाक चीज है। बारोइंग में तो पैसा देना पडता है, लेना पडता है, लेकिन πक गारंटी करने का सिस्टम चला है, विशेषतौर पर राज्य सरकारों के स्तर पर । कोई पूंजी. पित आया और उन्होंने उसके दस या पचास लाख रुपये के शेयर खरीदे, राज्य सरकारों ने और उसको 40 या 50 लाख रूपया ग्रान्ट दे दी या लोन दे दिया और उसके बाद 50 लाख या करोड़ रुपये की गारंटी दे दी...

श्री एस० डी० मिश्र : सेंटर भी कुछ इंस्टी-ट्यूशन्स को जो रुपया विदेश से आता है, उसकी गारंटी करता है। जैसा आप जानते हैं कि फर्टिलाइजर फैक्टरी जो कोआपरेटिव सेक्टर में हो रही है, के लिए है।

It is under the guarantee of the Central Government that the money is given.

श्री रामनिवास मिर्धा: आपने जो कहा उस की मैं परिधि बढ़ाना चाहता हं कि गारंटी के लिए भी सरकार की नीति होनी चाहिए और एक पूरी तस्वीर सरकार के सामने होनी चाहिये कि कौन-कौन चीजों के लिए गारंटी दी गयी।

Appro: nation (No. 2)

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फिर मैं राज्य सरकारों की जो कार्य व्यवस्था है, उसकी ओर घ्यान दिलाना चाहता हं कि वहां पर तो कोई चीज ठीक तरह से चलती नहीं और वह भी धड़ाधड़ लोन देते जाते हैं और लोन ऐसी ऐसी बातों के लिए देते हैं. जिनके लिए प इने शियल कारपोरेशन लोन नहीं देता ।

[Mr. DEPUTY CHAIRMAN in the Chair] इसलिए मेरा निवेदन है कि राज्य सरकारों का जो क्षेत्र है. सार्वजनिक क्षेत्र, उस बारे में विचार होना चाहिए और सरकार की ओर से उसके बारे में स्पष्टीकरण आना चाहिए और नहीं तो जागे स्थिति बिगड सकती है। राज्य सरकारें पूजीपतियों को और भी रियायतें देती हैं और एक सिस्टम बन गया है। एक पंजीपति एक राष्य में जायगा और वहां वात कर के कुछ लोन की और कुछ रियायतों की और मदद की एक विट्ठी लिखवा लेगा और फिर वह उस चिट्ठी को ले कर दूसरे राज्य में जायगा और कहेगा कि हमको वहां इतना मिल रहा है, आप क्या दंगे। तो कहने का मतलब यह है कि वे एक प्रकार की सीदेबाजी करते रहते है। मैं यह कहना चाहता हूं कि इस तरह की रियायते देने पर बंदिश होनी चाहिए। अगर भारत सरकार से पैसा उधार ले कर आपने विजली उत्पादन किया और किसी एक पंजी-पति को उत्पादन से कम दाम पर वह विजली दे दी तो उसका वया नतीजा होगा ? उसका कोई औचित्य भी नहीं है । इसे देखना भारत सरकार का दायित्व है, क्योंकि जो भी पैसा है वह प्लानिंग कमीशन के द्वारा राज्य सरकार को दिया गया है । किस तरह से वह लीटेगा, यह उनको भी देखना चाहिए । इसलिए प्लानिंग कमीशन को भी इस बारे में कुछ न कुछ सोचना चाहिये। हमारी केन्द्रीय सरकार का भी सोचना चाहिए कि जब यह श्यायतें पुंजीपतियों को दी जाती हैं, चाहे वह शेयर कैंपिटल के रूप में हों या लोन के रूप में हों, या गारंटी के रूप में हों तो उनके लिये क्या नीति एखी जाय। वैसे इन सब कामों के लिए फाइनेंस कारपोरेशन बना हुआ है । वह सरकारी संस्थान है, जिस का कर्तव्य यह है कि उद्योगों की मदद की जाय। लेकिन उनकी कुछ ऐसी कंडीशन्स हैं कि जो वे लोग पूरी नहीं कर सकते, इसलिए वे उस के पास न जा कर राज्य सरकारों के पास जाते है और इतना पैसा ले लेते हैं कि जो न तो वे चुका सकते हैं और न उतार सकते है। इसलिए राज्य सरकारों को भी इस बारे में सोचना पडेगा और इसकी व्यवस्था करनी पडेगी।

Bill, 1.970

अंत में मैं कहना चाहुंगा राजस्थान नहर के बारे में । कितनी ही दफा बात कर चुके हैं और सून चुके हैं। कई वर्षों से यह चीज चली आ रही है, करोड़ों रुपये लग गये हैं, करोड़ों रुपया हम हर साल ब्याज दे रहे हैं जब कि उसका कोई फायदा हमको नहीं मिल रहा है और हर साल हम देखते हैं कि अकाल की स्थिति राजस्थान में है और विशेष कर पश्चिमी राजस्थान में तो उसके लिए विशेष प्रबंध करते हैं। तो मैं सरकार से एक निवेदन और मांग करूंगा कि इस योजना को एक राष्ट्रीय महत्व की योजना मान कर इसको जल्दी से जल्दी समाप्त करा दें। पिछले वर्ष और इस वर्ष में मिला कर करीब सौ करोड रुपया केवल राहत कार्य के लिए राजस्थान में हमने खर्च कर दिया और यदि 5 करोड़, 10 करोड़ रुपया भी कभी अगर हम केन्द्र से मांगते हैं कि राजस्थान नहर के लिये हमें मदद के रूप में दिया जाय, तो वह मना कर देते हैं। वह हमें मिलता नहीं। अगर यही सौ करोड रुपया पिछले पांच वर्षों में राजस्थान नहर पर खर्च कर दिया जाता, तो आज जो लाखों लोगों को अकाल के कारण परेशानी हो रही है, वह कभी नहीं होती।

श्री रामनिवास मिर्घा

इसलिये मैं सरकार से निवेदन करूंगा कि इसके बारे में जरा दूरदर्शी दृष्टिकोण अपनाय और हमारी एक राष्ट्रीय महत्व की जी यह योजना है, उसके बारे में गम्भीरता से सोचें। उनके खद के दष्टिकोण से, वित्तीय दृष्टिकोण से भी यह आवश्यक है कि इतना पैसा लगाने के बाद उस पैसे को सार्थक बनाने के लिये इस योजना को जितनी जल्दी समाप्त किया जा सके. उतनी जल्दी समाप्त किया जाय। इसलिये इन शब्दों के साथ, इसी विनय के साथ, इसी एक मांग के साथ मैं अपना भाषण समाप्त करूंगा। राजस्थान कैनाल का जो विशेष महत्व है हमारे देश के लिये, हमारे प्रदेश के लिये और हमारा जो इतना बड़ा बार्डर है, उसकी सुरक्षा के लिये, उसकी बेहवूदी के लिये, हर दिष्टकोण से इसको आप देखें । यह एक बहुत ही महत्वपूर्ण योजना है और मैं आशा करता हं कि सरकार इसकी ओर जरूर ध्यान देगी।

SHRI D. THENGARI (Uttar Pradesh): Sir, we do not find any justification for the Government to come forward with any additional demands because the Government has failed to fulfil even the primary expectations of the people. For example, it has been rightly stated that unemployment and underemployment are the most vital problems of our Indian economy but planning, not being conducive to the eradication of unemployment has failed so far to solve the problem. In this context I should like to know from the Government one thing. Our President, though in his personal capacity, has given a sort of thesis or a comprehensive plan for eradication of unemployment. I would like to know whether the Government has studied this comprehensive plan by Shri V. V. Giri, thought it is in his personal capacity, and what are the reactions of the Government to this Plan? Particularly in the rural areas the problem of unemployment and underemployment is assuming dangerous proportions. The Government is aware—though not much has been done in this respect—that land reforms have not been properly implemented in the

different States, that surplus lands consequent to land legislations have not been distributed to the landless labourers, particularly those people belonging to the Scheduled Castes and the Scheduled Tribes and the provisions of the Minimum Wages Act have not been extended to agriculture in the entire country though there has been a persistent demand for this on behalf of the agricultural labourers. We also know that we have not cared to develop agroindustries which would be helpful as subsidiary industries to provide employment during the off season period to peasants and also to agricultural workers.

Regarding industrial workers, the entire labour in the country is agitated because the Government has not taken any decision on the National Labour recommendations of the Commission. The Commission submitted its recommendations on 31st August last and nothing has been done so far, not even deliberations, with a view to giving a proper shape to the labour policy of the Government of India. We should like to know when that will be done how it will be expedited. industrial workers throughout the country are discontented because they are not getting met. The Wage their legitimate demands to give them their Board have failed legitimate due and now the time has come when the very character and composition of Wage Boards should be changed. should be converted into tripartite forums for collective bargaining with the representative of the Government only to help of mutual consultation, final agreement. Even it is of the process mediation and necessary to change or to introduce appropriate changes in industrial laws particularly with a view to bringing all those who are in employer-employee relationship the framework of industrial laws. within Therefore it is necessary to define industry as any activity in which the employer-employee relationship persists. It is also necessary that in order to preserve and promote industrial peace a sense of responsibility must be inculcated in the workers. That cannot be done by mere speeches. For that it is necessary that there should be progressive labori-sation of industries by which that labour should be evaluated in terms of shares. Thus every worker should be a shareholder of his respective industry whether it is in the private or in the public sector. But

sorry to note t at the Government of India which is he biggest employer in the country s not conducting itself as a model emp oyer. For example, we are aware how to own employees were compelled to re ort to a token strike on 19th Septem >er 1968 and how the Government car e down with a heavy hand on the stril prs and even now some of the cases are pending.

Now the Government has announced the appointment of the Third Pay Commission but the Government employees are not satisfied with this announcement for various reasons. In the first place r p labour representative or representative of the Central Government employees is included in the body of the Pay i^ommission. Secondly, the Governmeni employees expected that interim reli -f would be declared even before the Commission commenced its work in tf 3 light of the increased cost of living bitt he matter has been postponed. It 1 as been entrusted to the Commission which may take its own time. Thiiily, no time limit has been prescribed for the completion of the Commission'1 work. And again there has been to firm commitment on the part of the Government regarding the need-based r inimum wage and the protection of th real wage. In the absence of such assurance the entire work of the Pa r Commission would become useless, r ould come to nothing. In view of all th se factors Government servants are not quite satisfied with the composition and terms of reference of the Pay Comr ission.

Simultaneously railway employees who number 16 lakhs are demanding that a separate ^ Fage Board should be constituted for tl em in view of the large number of categories of employees in the Railways md if a stand was taken that such; separate Wage Board is not possible,; least a separate cell within the Pay I 'ommission should be constituted to gc through their pay scales.

And with a view to normalising the employer-employee; relationship in the Central Services I urge that the Government she rid withdraw whatever cases are going on as a consequence of the strike of 19th September. The Government of India, as I said, has fa led to fulfil its duty as employer and the recent strike of the Himachal P adesh employees is another example of it. In Himachal

Pradesh the employees have been demanding Punjab scales and the Government of Himachal Pradesh which is strictly under the Central Government has come forward with a statement that they would have fresh recruitment on the basis of permanency. This is highly undemocratic. This is snatching away the right to strike and the Government must be aware that the right to strike is the legitimate weapon in the armoury of the workers and if that is snatched away the workers will have no other alternative but to resort to revolution. It is not desirable and therefore the Government must protect, safeguard and respect the right to strike of the Himachal Pradesh employees and come out with an assurance that there won't be any vicitimi-sation, that there won't be any fresh recruitment and that Punjab pay scales would be granted to them. Though we have now crossed the threshold of the Fourth Five Year "Plan I am sorry to say that we have not yet finalised national policies on employment, productivity, prices and incomes during the Fourth Plan period. Finali-sation of these policies is necessary; otherwise at the end of the Fourth Plan period we will find ourselves in conditions worse than what exist today.

There has been much talk about socialism. I do not go by words. Prophet has said that the letter killeth. I do not know whether socialism is one such word. Even now we find that not much has been done effectively to minimise the disparity in income. For example, even now a major portion of all unearned incomes has not been properly diverted into public utilities. Appropriate measures such as consumption tax have not yet been taken to minimise the disparity. As a matter of fact there should be a fixation of ratio between the minimum and the maximum expendable income in the country at 1 to 20 immediately. I personally suggest that a constant and conscious endeavour should be made to reduce the same to 1 to 10. It is not merely an economic problem as some of our socialist friends presume; the problem is more psychological because the problem is how to reconcile incentive with equality. If equality is established with the materialistic values of life where only material advantages are prime considerations then it would be impossible to have incentives for personal development without having disparity in incomes.

[Shri D. Thengari]

Therefore, it is necessary that we introduce in our public life, in the entire atmosphere, not only materialistic values of life, but also a coordinated system of the materialistic and non-materialistic values of life, under which social status will be an incentive over mere material gains and in which the higher the social status, the smaller would be the sphere of enjoyment and the wider the sphere of enjoyment, the lower will be the social status. In this way, there should be a co-ordinated system of enjoyment and social status introduced. Then alone it is possible to bring about equaliy. This is one thing which I want to suggest at this stage.

Even for capital formation the Government has not taken suitable measures. The problem of capital formation has not been properly dealt with. It is not necessary to presume that the process of capital formation is an integral part of capitalism. These are two different things, but nothing has been done, for example, regarding the revival of the spirit of Swadeshi or regarding introducing changes in our consumption pattern or for the fullest utilisation of the installed capacity in our industry, for a vigorous drive for import substitution, for the rationalisation of imports, for the imposition of still higher excise duties on luxury goods or for a reduction in all unnecessary, unproductive and superfluous expenditures. As you are aware, the Public Accounts Committee has recenly observed that losses and avoidable and infurctuous expenditure in the various Government departments examined by them during 1969-70 totalled Rs. 42 crores. A drastic curtailment in the administrative expenditure and an intense drive for household and other domestic savings is necessary. In the name of socialism we have taken certain measures. Banks have been nationalised and the chapter is almost closed. Have we taken the follow-up measures properly? Have we pursued the matter properly? For example, it was expected that once the banks are taken over a proper structure would be given to the banking industry. The Government may differ from us, but we had suggested that an autonomous monetary authority should be constituted with the object of price regulation through currency control and the fullest emnlovment through credit control. For this purpose a financial consultation service should be constituted for micro-planning in the rural areas for the benefit of the peasant and his family in the villages, but nothing of the sort has been done so far.

Regarding nationalisation, I feel that we have not started the process of nationalisation from the right quarter. first to be nationalised In fact, the should have been foreign banks, insu rance, of foreign trade and also the export and import of trade with the communist countries for rupee pay ment, but this we have faired to do. Also, we had suggested that the foreign industry should be What Indianised. happened y ? For to Indianisation has in For example, in regard to industry tea the foreign industry can be taken over and its share capital thrown open to the Indian general public with a pre-condition that only the low income group would be entitled to purchase the shares. It has been found practi cal in some other countries for the low income group to purchase shares in the industry and to run the industry. The process of democratisation of industry Then, I should be followed. come vital problem and that is to a very pattern of ownership. I think even the ruling party with its the pattern that experience of the last one year or so must have come to the conclusion that relying on empty slogans does not pay much either politically or in economic sphere. the There must some rational basis for our thinking. A mere label of isms will no help. Some constructive, practical thinking is necessary. I suggest that a national commission on the pattern of industrial necessary. ownership should be appointed and it should be asked to go thoroughly into the problem of the ownership of the industries. Different different tries have their different characteristics. There are various kinds of ownership, for example, private enterprise. What should be its place in the total scheme of things. The right to property may be fundamental, but it cannot be an absolute right. In the present scheme of things what should be the place of industry? To the extent it can be en trusted to private enterprise, what other industries should be nationalised, what other industries should be entrust ed to workers themselves. to what extent there should be cooperativisation, municipalisation labourisation and Aisn in th#» $_{M}$ «« t democratisation.

foreign industi es, whether Indianisa-tion can be si itably introduced. All these things sh uli be reconsidered and for this purpo 2 it is necessary that a national comm ;si:>n should be appointed to consider he patterns of industrial ownership. TT ;y should go to the very basis of the p oblem. Again, even as we are thinkir; of taking over industries from priv ite capitalists, there may or may not b justification for it, we will have to c >nsider how to make our pubilc sec or undertakings more efficient. Ev< n though there is a clamour for nationalisation, nationalisation under he present State is only governmentalis tion and bureaucrati-sation. It ha: been extremely difficult to make the public sector undertakings perfectly accountable to the general public, that is, to Parliament. I understand t ieie is a problem, how to strike a bs ar.ce between autonomy and accounta ility of public undertakings. This has to be entrusted to the national commission, as I suggested.

Similarly, I am of confirmed view that we have tB rethink on the problem of de-departm' utilisation of certain services. It is not only a question of taking over same industries from the private capita) sts. We have also to consider what departments should be taken over fn m the Government and entrusted to p bl c bodies. So, de-departmentalisation hculd also be considered. There should >e established a national profession of public administration with its defined pr ifessional standards, both substantive ar.,1 ethical and its own professional iis Spline, training and progressive ac ivities. This profession should be grafted statutory recognition. Retaining in he departmental structure only the str ctly governmental functions, for wh ;h direct ministerial responsibility to Parliament is essential, it is advisabli to convert all other functions—wl sther routine payment, technical or pecialist services, trading and economic services, judicial and equity admin stration or regionalised or localised sen cesinto non-governmental public ag meies under commissions, tribunals or oards, to be managed by the public a> ministrators, and subject only to supe vision at the highest level by Parliamer through a specially constituted Min try of Public Agencies, thus achievir % the ideal of fewer ministries an 1 a slimmer civil service, by relieving the Cabinet and bureaucracy of certain departmental func-

tions. For example, it can be considered whether the Cabinet can be relieved of some of its functions such as health, education and youth services, information, broadcasting and tourism and railways, posts and telegraphs and shipping. This classification can be made and in this way we can consider in what ways we can relieve the public sector of certain industries, if necessary, and relieve the Government of certain functions, if necessary. For all this it is absolutely necessary that a national commission on the pattern of industrial ownership should be appointed. If it is appointed, I think, without going into a war of words and without fighting for mere slogans, it will be possible for all thinking people in the country to come together and chalk out and finalise a concrete plan for our economic reconstruction.

Thank you.

SHRI G. A. APPAN (Tamil Nadu): Mr. Deputy Chairman, I would like to say a few words on the Appropriation Bill (No. 2), 1970. In this connection, as I have repeatedly pointed out to this House, the purchasing power of our present-day Indian currency has lost its old standard. When we compare the purchasing power of the rupee in 1930 and the purchasing power of the rupee at present, it is not even 10 per cent of what it was in 1930, the reason being that things have not been organised or planned scientifically and technically on economic lines. Unless the money in circulation is supported sufficiently by metallic currency to ensure its intrinsic worth, any cheap money is sure to drive the costly money or the valuable money out of circulation. In that way the large amount of paper currency which is now in circulation has driven away all the metallic currency. Previously the sovereign was sold at Rs. 13. ..

SHRI OM MEHTA (lammu and Kashmir) Rs. 12.

SHRI G. A. APPAN: Rs. 13, that is what I know; Rs. 13 and odd. Now what is the value of the sovereign? The Victoria rupee coin and the Edward rupee coin were in those days worth only ten annas. Now an Edward rupee coin or Victoria rupee coin is selling at more than four rupees. In this way we have lost the purchasing power of our Indian currency to a heavy extent. For all these things the present-day

[Shri G. A. Appan] political factors are responsible. Of course there are a multiplicity of political organisations like mushroom. We know that in advanced countries only a few political organisations are accepted and permitted, whereas in India even with one person in the legislature and in the Parliament they call themselves as political parties. This should be avoided and a suitable legislation should be brought to ensure that unless a party commands a certain amount of strength in the States and in the Centre it should not be recognised.

1 entirely agree with the Leader of the Opposition that the Leader of the Opposition should be given sufficient status and recognition in any Legislature or Parliament. They should also be paid sufficient remuneration, and I would rather request the Leader of the Opposition also to be constructive in his ways of approach in criticising the Government wherever they go wrong and not to call names or name the Ministers. It is enough they name the Ministries and it goes without saying that particular persons represent particular Ministries. But to name any Minister, Shrimati Indira Gandhi, Shri Jagjivan Ram, etc., it is all unnecessary. I entirely agree with the Leader of the Opposition that it is high time that this Government passes a resolution or an Act or a legislation to offer such amenities as are extended in the U.K., in the British Parliament.

Further, Mr. Deputy Chairman, the Governorship, the Presidentship and the Vice-Presidentship are mere ornamental figureheads.

SHRI A. D. MANI (Madhya Pradesh) : Not necessarily.

SHRI G. A. APPAN: Anyhow I also request the Government to see that for prestige posts election is held on general franchise basis and the Governors, the President and the Vice-President are elected through adult franchise in the usual course of business and to constitute a Presidential form of Government as it exists in the U.S.A.

Mr. Deputy Chairman, fortunately or unfortunately the political parties want to maintain their position by giving or throwing away loaves of office to carry the favour of certain parties. This is very very bad. In certain small States there are 40 Ministers. I really wonder why in the Central Government

there.should be nearly 50 Ministers and so on. It is enough if we have somewhere about 10 or 15 Ministers, and I also wish that a legislation is passed that no Minister either at the Centre or in the States receives more than Rs. 500 per month, according to the dream, according to the wish of the late Mahatma Gandhi, which only the Madras Government is following at present. Only in the State of Tamil Nadu, Ministers get only Rs. 500 a month as salary, not in other States. Is this Gandhism? No.

Mr. Deputy Chairman, many of my friends speak about the welfare of the Scheduled Castes and Scheduled Tribes. I have been asking a very simple thing that in every Ministry there should be a cell to look into the case of recruiting, not ordinary people or misfits or simply because they are Scheduled Castes, but only persons of high eminence, high integrity, high skill, technical attainments and professional attainments. But the Government is hesitating, and I do not know why. The Government's intentions are good, but I am really very sorry to say that most of these unscrupulous officers would not like to give any lawful share to them. They even create jobs for reserved posts but de-reserve them for some of their own people. This is a thing which Government have to look into and take very drastic action against those officers who stoop to a low level of creating jobs and de-reserving them and putting their own people or relations on community, linguistic and other considerations.

Then, there is so much said about research. I think Government should be well aware of one Mr. G. D. Naidu of Coimbatore who is a great industrialist and a great research man. He has invented more than 100 or 150 things which even countries like U.K., France, Germany and U.S.A. are trying to pattern. But unfortunately not many of his research projects have been patented. I request the Finance Minister, the Agriculture Minister and the Industrial Development Minister to go and learn things from Mr. G. D. Naidu. Many foreign people, scientists, technologists and economists have come to him. I want an assurance on this. He has grown a cotton which has more than 21 inches staple length; its staple length is of a greater nature than the Egyptian cotton clnd the Seai Island cotton.

4 P.M.

Mr. Deputy C airman, the present Government cou i be run with one-fourth of its bu> get if only efficiency, discipline and hird work could be inducted among I lose who are working here. I have vi ited a number of States, and I ha e seen here also. Excepting the oeople here in the Parliamentary sei tor and in certain State headquarte i like Madras, the other people do lot work very hard. Of course, many iieople who come from various offices si in our office there is no discipline; people come only at twelve instead of at eleven; people go away at four ins ead of at five. All these things will have to be looked into.

SHRI S. S. M \RISWAMY (Tamil Nadu): They tale inspiration from the Minister.

SHRI G. A. APPAN: I entirely agree with Mr. Thengari. He and Mr. Mirdha and Jtliers are giving very valuable suggestions. The Government should make it a point to make note and take action on any valuable suggestion, whether il be from the Opposition or from their own people. This is what the Mini tries should do. Once we are elected to Parliament or to a State Legislature, ve belong to the common man, we d< not belong to any party. This shoi Id be the attitude of every politician.

The Government has to be run with two eyes. Of c< urse, the head is the Government. Ard the two eyes and conscience will lave to guide the Government—the Treasury Benches as well as the front Benches. I do .not call them Opposition Benches or Opposition parties. They are only Treasury Benches and froi | benches. We will have to drag the wheel of Government as two bullocks. That should be the attitude of the pi liticians either on the left or on the ri ht. We know, when we were in the >p;iosition in Madras, we had been tryi g to help the Madras Government. Wlierever we thought that the Government was right, we supported it. We v ant a very strong Centre but the iter-State relationship should improve. Tie Government at the Centre should give more share and greater powers to the States in respect of certain notified sectors.

Regarding thes< public sector undertakings, I think, simply the Government

wants to throw sands at the eyes of everybody. Two and two make four. When the Opposition says, "Oh! please try to improve your efficiency there", can you not at least tolerate it and see that something is done to improve your efficiency? You know that you have invested Rs. 4000 crores and you are only trying to eat away your own capital. I would rather suggest to the Finance Minister and all the concerned Ministers to institute a Committee for every public sector undertaking to manage its affairs. Why should you have so many officers, people, there ? Unless you have a very efficient person as the head of the institution, you cannot make profit. You can send away anyone who is inefficient. Why do you want so many officers? Try to give sufficient importance to the technologists and scientists who can get something. The IAS people begin to vie with the ICS people. Now, the lower ranks are also trying to vie with the IAS. Biter bit. We want rich as well as poor people; we want capitalists as well as workers. They are complementary to each other. They can never be in opposition.

Regarding education, I have been saying even before I became an MP that education should be self-supporting. We can do many things through education. Let us not waste our money, let us not throw it away. Earn and learn. Try to introduce the policy of 'earn and learn'. After the 8th standard or matriculation, let people earn in their own way, let them read and appear for the various examinations as external candidates as students in America, Australia and the United Kingdom do. Why not this poor country do it? I want the Finance Minister to tell the Education Minister to see that at least one university in every State or at least one of the Central Universities allows people to appear privately as etxernal, non-collegiate candidates for PUC, BA, BSSC, ML and all such courses.

With these words, I conclude.

थी चन्द्रशेखर : उपसमापति महोदय, यह हर साल की एक रस्म है, इसी तरह विधेयक आता है, बहस-मबाहिसे होते हैं और उसके बाद हम सरकार को यह अधिकार देते हैं कि पैसा खर्च किया जाय । जनता की गाढ़ी कमाई का पैसा, करोड़ों लोगों के खून-पसीने, त्याग [श्री चंद्रशेखर]

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और बिलदान से जो एक-एक पैसा इकट्ठा होता है, उसके खर्च करने का अधिकार देन¹ एक पित्रत कर्तव्य है, जिसका पालन यह संसद् करती है। जब यह अधिकार मिलता है सर-कार को, प्रशासन को, तो उसका भी यह कर्तव्य हो जाता है कि जो गरीब, वेबस लोग इस देश में अपना पेट काट कर पैसा देते हैं उनकी अंघेरी दुनिया में कुछ खुशहाली, कुछ नई रोशनी आए, इसके लिए कोशिश की जाय।

लगातार 20 वर्षों से एक अभिनय चलता आ रहा है और 20 वर्षों के अभिनय में हमने यह देखा है कि गरीब की झोंपडी ज्यों की त्यों अधियारे में बनी रही । पिछले 6-8 महीनों में ऐसा लगा कि हिन्दुस्तान की राजनीति में कुछ परिवर्तन हो रहा है, बड़ी आशा से, बड़ी उम्मीद से और बड़े अरमान से लोगों ने दिल्ली की ओर नजरें उठाईं--लोगों ने राज्यों की वात की है, केन्द्रीय सरकार की बातें की है---पिछले 6-8 महीनों में ऐसा लगा कि शायद दिल्ली कोई रहनुमाई इस मुल्क को देगी, शायद कोई यहां से नया नेतृत्व मिलेगा । उपसभापति महोदय, मुझे यह कहने में कोई हिचक नहीं कि जब बजट पेश हुआ तो हमने कहा था कि ऐसा लगता है कि हमारे नेतृत्व का इरादा है एक नई राह पर जाने का, ऐसा लगता है कि हमारा इरादा है कि जो भी अवरोध आएंगे रास्ते में उनको मिटाने के लिए हम दृढ़ संकल्प हैं और गरीव की एक नई दनिया बसाने के लिए हम एक कदम उठा रहे हैं लेकिन इन दो-तीन महीनों में, मैं यह नहीं कहता कि केवल बजट के सिल-सिले में और दूसरे क्षेत्रों में भी हमारा जो रुख रहा है, उससे ऐसा लगता है कि वे पुरानी आशाएं धीरे-धीरे ट्ट रही हैं। मैं गरीबों की बात वया करूं । उपसभापति महोदय, एक दिन मैंने एक वाक्य कहा या तो हमारे कुछ मिन्नों को नाराजगी हुई थी, शायद कष्ट भी हुआ था। जब मेरे जैसा आदमी निराशा का अनुभव करता है,तो मै केवल यह सोच सकता हूं कि एक अलग इलाके में, बंगाल में या केरल में या उत्तर प्रदेश में या बिहार में एक झोपड़ी में रहने वाले हरिजन के दिल पर क्या गुजरती होगी । उपाध्यक्ष महोदय, मैं कोई गुस्से में यह बात नहीं कहता, किसी की आलोचना करने के लिए भी यह बात नहीं कहता, मझे सामने भारत का वह भविष्य दिखाई पड़ता है जिसमें हमारा, आपका और सबका भविष्य लिपटा हुआ है । अभी तीन चार दिन पहले यहां बंगाल की हालत के ऊपर बहस हो रही थी। माननीय गृह मंत्री ने कहा कि वहां पर जिस तरीके से जमीन की समस्या हल करने की कोशिश की गई और जिस तरह से हम करते हैं. उस तरीके में फर्क है, हम संस दीय जनतंत्र के तरीके से इस जमीन के सवाल को हल करना चाहते हैं। वहां संसदीय जनतंत्र के जरिये सवाल नहीं हल होते । उपाध्यक्ष महोदय, मैं आपके जरिये उन सारे मिलों से और महानुभावों से एक सवाल पूछना चाहंगा। 1947 से ले कर 1970 तक, 1969 तक मैं चाहंगा कि हमारे स्वतंत्र पार्टी के भाई, जनसंघ के भाई और हमारे कांग्रेस में भी लोग हैं, वे भी इस पर जरा गौर करें कि 1948 से ले कर 1968 तक, इन बीस वर्षों में भारत के गांवों में क्या होता रहा । उपाध्यक्ष महोदय, आप अच्छी तरह से जानते हैं। य० पी० और बिहार, इन दो जगहों के बारे में मैं जानता हं। गांव-गांव में किसान अपनी जमीन से, वेदखल किया गया । एक दो जगह नहीं, सैकडों हजारों जगहों पर हरिजनों को उनके घरों से उठा कर उनकी बाहर फेंक दिया गया। उपाध्यक्ष महोदय, इन पिछले वर्षों में एक दो नहीं, सैकडों गांवों में हरिजनों की बस्तियों में मैं गया हं ! मैं ने वह दिन भी देखे हैं, जब जमींदारों के लोग हमको हरिजनों के साथ घर लेते थे। मैंने एक आदमी के मुंह से नहीं सुना कि कोई ला एन्ड आर्डर का प्राब्लम खडा हो गया है । किसी ने नहीं कहा कि कानुन और व्यवस्था का प्रश्न खड़ा हो गया है । किसी ने नहीं कहा कि संस-दीय जनतंत्र खतरे में हो गया है। बंगाल में

जो हो रहा है उसका मैं समर्थक नहीं। मैं उससे प्रसन्न नहीं 🕏 लेकिन 20 वर्षों तक अगर जमींदार और जोतदार गरीवों की भूमि पर उनका खन बहा कर उनकी भूमि पर कब्जा करते रहे, उनको अपने घरों से बाहर करते रहे, तो किसी के कान पर जुं नहीं रेंगी। इस संसद् में उसके लिए किसी को परेशान होते मैंने नहीं देखा और स्वतंत्र पार्टी और जनसंघ के भाइयों से मैं कहंगा कि उनके दिल में जो मरोड़ और कराह आज उनके लिए है, वह आज तक किनी ने नहीं देखी, आज क्या हो गया ? मैं मानता हूं कि आज खून वह रहा है। मै मानता हुं कि आज कत्ल हो रहे हैं, लेकिन यही तो हुआ है कि कुछ गरीबों की जमीन पर कब्जा कर लिया गया । माना यह कि कुछ गरीबों की जमीन कब्जे में कर ली, लेकिन उसके लिए सारा जनतंत्र खतरे में पड़ गया ? कीन इसके लिए उत्तरदाबी है ? 20 वर्षों तक सब कुछ कर चुकने के बाद अगर हमने लोगों को निराशा के कगार पर पहुंचा दिया है, तो निराश इंसान कुछ भी करने को मजबूर हो जाता है। जब हम बार बार खाडिलकर और उनके साधियों से कहते हैं कि परिवर्तन की गति तेज करो तो हमारे भाई रुष्ट होते है और उधर से भी कुछ लोग और कुछ हमारे भाई भी कहते हैं कि यह तो कुछ अतिवादी पैदा हो गये हैं, यह एक्स्ट्रीमिस्ट लोग हैं, तो कांग्रेस पार्टी को तोड देना चाहते हैं । एक चार्ज, एक आरोप वह हमारे ऊपर तब लगाते थे कि जब मिश्र जी और नवल किशोर जी हमारे साथ थे और बराबर मैं देख रहा हुं पिछले दो (महीनों में--मैं तीन, चार महीनों के बाद बोल रहा हुं--कि इन दो महीनों में कुछ लोगों को नया जुकाम फिर से शरू हो गया है। वही पुराना नारा जो श्री निजलिंगपा और श्री मोरारजी देसाई और एस० के० पाटील लगाते थे कांग्रेस में, मझे ऐसा लगता है कि कुछ नये लोग शासन में ऊंचे ओहदों पर रहने वाले लोगों के कृपा पान होने के लिए परिवर्तन की हर मांग का मजाक

बनाने की कोशिश कर रहे हैं। शायद वह जमाने की गति को नहीं समझते । शायद वह नहीं समझते कि चुनौतियां हमारे सामने क्या हैं। यह चुनौतियां किसी एक पार्टी के सामने नहीं हैं । उपाध्यक्ष महोदय, मैं आपके सामने हिन्दुस्तान का वह मानचित्र रखना चाहता हूं कि 1971 में क्या होने वाला है । 1971 में 21.2 फीसदी ऐसे इंसान आने वाले हैं कि जो पहली बार हिन्दुस्तान में मतदान के अधिकारी होंग और इसी 1971 में जब हम अगला चुनाव लड़ने जायँगे, उपाध्यक्ष महोदय, तो करीब करीब 42 प्रतिशत ऐसे लोग होंगे, जो दूसरी बार मत देंगे और 30 या 40 की उम्म के बीच के होंगे। यह कौन लोग हैं। यह वही हैं जो हिन्दुस्तान का एक नया स्वरूप बनाने की कोशिश कर रहे हैं और अगर उनके इरादों के मुताबिक हिन्दुस्तान नहीं बनता तो उसके खिलाफ विद्रोह करने वाले हैं। मैं खाडिलकर साहब से और उनकी हुकूमत से जानना चाहता हूं कि इस विद्रोह की भावना के उठने के लिए कौन जिम्मेदार है। मैं अपने जनसंघ के मिलों से और स्वतंत्र पार्टी के मिलों से कहता हूं कि यह सवाल कांग्रेस पार्टी का नहीं, यह एक राष्ट्रीय प्रश्न है, यह देश के भविष्य का प्रश्न है, यह देश के जनतंत्र की परीक्षा है , अगर संसदीय जनतंत्र के जरिये समाज को हम नहीं बदल सकते, तो याद रखिये कि समाज और इतिहास को हम अपनी मुट्ठी में कैद नहीं रख सकते । चाहे दुनिया का बड़े से बड़ा व्यक्ति ही क्यों न खड़ा हो जाय, जमाना अपनी रफ्तार से चलता है। मैं एक बार कह चुका हं कि इंसान के निजी परिन्दे को कभी कब्जे में हम कैंद नहीं कर सकते । मानव की चेतना शक्ति को आप बंदिनी नहीं बना सकते । यह तो चलती रहती है अपनी गति से । तो क्या हो रहा है। जब कांग्रेस में विघटन हुआ तो जो लोग हमारे रास्ते में बाधक थे, वह हमसे अलग हो गये । उसमें से बहुत से लोग, हमारे भाई गुमराह हो कर चले गये, जैसे यशोदा रेड्डी

Bill. 1970

श्री चंद्रशंखरो

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जी हैं। तो ऐसे लोगों से मैं कहना चाहता हं कि...

SHRIMATI YASHODA REDDY: What is gumrah? I do not understand

SHRI BHUPESH GUPTA: I agree.

श्री चन्द्रशेखर: तो मैं कह रहा था, उपाध्यक्ष महोदय, कि उस समय हमने दुनिया के सामने समाज के सामने और देश के सामने कुछ वातें रखी थीं । बंबई में जब अधिवेशन हुआ था 1969 के आखिरी दिनों में, तो क्या कहा गया था। प्रधान मंत्री और गृह मंत्री, दोनों ने कहा था कि हम अपने आर्थिक प्रस्ताव में केवल वही बातें कह रहे हैं, जिनको हम तुरन्त काम में ला सकते हैं, प्रयोग में ला सकते हैं, जिनके ऊपर अमल कर सकते हैं। 1969 का दिस-म्बर बीत गया। 1970 का यह मई है और इस मई के महीने में हम क्या कह रहे हैं कि प्रिवी पर्सेंस के ऊपर बिल आयेगा। यह 5 करोड पये का सवाल है, यह कुछ लोगों से बदला लेने की भावना नहीं है या कुछ लोगों के विरोध में कोई कैंपेन नहीं है जैसा कि हमारे दोस्त समझते हैं । कुछ नादान लोग हैं ऐसा समझते हैं कि कुछ व्यक्तियों के ऊपर आक्रमण करने से या कुछ सदस्यों के ऊपर आक्रमण करने से यह सारा काम रक जाने वाला है। उपसभापति महोदय, मैं कहता हं कि प्रिवी पर्स जाय । फैसला इस पालियामेंट को और इस गवर्नमेंट को करना है कि कुछ मर्यादा के साथ, कुछ सदाशयता के साथ हम इन प्रिवी पर्सेज को खत्म करें या जो आन्दोलन हमारे देश में उठ रहा है, उसके साथ प्रिवी पर्सज जायं और सडकों पर अकड कर चलने वाले ये जो राजे महाराजे हैं वे भी हमेशा के लिए समाप्त कर दिये जायं। यह मैं कोई धमकी नहीं दे रहा हं। इन राजाओं से भी मैं कहना चाहता हं कि वे गलतफहमी में न रहें। सौ, पचास राजा चाहे इस सरकार को आज प्रभावित कर

लें, चाहे यहां के गृह मंत्री और प्रधान मंत्री को यह कह लें कि आज नहीं कल इसे पास कर लेंगे, अभी बिल रखेंगे, अगस्त में पास होगा. लेकिन उपसभापति महोदय, अगर यह प्रिवी पर्सेज और प्रिविलेजेज नहीं जाते हैं और उसके जोड़ना चाहता हं कि आई० सी० एस० अफसरों की बात । उस दिन बडी खशी मनायी गयी, एक स्वतंत्र पार्टी के एम० पी० साहव हमको मिले, कहने लगे कि हमने तुम को हरा दिया। किसको हरा दिया? मै प्रधान मंत्री हं। मैं तो कोई मंत्री भी नहीं हं। मैं यह भी नहीं मानता कि मैं जमाने को बदलने वाला हं, लेकिन मैं इतना जानता हं कि मैं जमाने की प्रगति का, विकास का एक विद्यार्थी हं और उसका विद्यार्थी होने के नाते मैं कहता हं कि मुझे आप यह कह कर आनन्द ले सकते हैं, लेकिन उठने वाले जमाने की ताकत अगर और किसी में नहीं, तो आपके द:ख में हो आनन्द लेगी। यह जो नक्सलवादी कर रहे हैं. यह क्या कोई क्रांति भावना है ? लेकिन उन इंसानों के मन में यह बात हो गयी है कि इस पालियामेंट से अब कुछ होने वाला नहीं है और जब यह भावना होती है तो इन्सान विद्रोह करता है और कहता है कि अगर कुछ नहीं करोगे तो सुख की नींद तुम को भी नहीं सोने देंगे। वे लोग किमिनल नहीं हैं, वह अपराधी नहीं हैं, वह इस समाज के विकाब्ध लोग हैं, जिनको समाज ने मजबर कर दिया है उस दिशा में सोचने के लिए। मैं कुछ दिन पहले कलकत्ता गया था, महोदय । मैं उनका कोई समर्थंक नहीं, लेकिन मैं. कहना चाहता हं कि उसमें एक व्यक्ति नहीं, सैकड़ों इंसान हैं, जिन्होंने अपनी पढ़ाइयों को छोड़ा है, अपने अध्ययन की छोड़ा है और यह कोई मिनिस्टर या पालिया-मेंट का मेम्बर होने के लिए नहीं किया है। वह जानते हैं कि जो कुछ वह कर रहे हैं उसमें उनकी जान के लाले पड़ सकते हैं। वे जानते हैं कि जानों की बलि देनी पड़ सकती है। अगर कोई आदमी अपने प्राणों की आहति

चढा कर के समाज पर अपनी दृष्टि से अपने को न्योछावर करने के लिये जाता है, तो कहिय किये लोग अपराधी है, किमिनल्स है यह कह कर आनन्द ले लीजिये । लेकिन इनको आप तब तक नहीं रोक सकते बब तक कि उनके दिलों में विश्वास न पैदा व रें कि हम इस पालियामेंट के जरिये भी इस समाज को बदल सकते ै। खाडिलकर साहब एक नोट ले कर आते है एप्रोप्रिएशन बिल पर और उस नोट को पढ कर यह समझते हैं कि हिन्दुस्तान के विश्वविद्यालयों में पढ़ने वाले विद्यार्थियों को इस बात के लिये तैयार कर लेंगे कि चन्द्रशेखर और खाडिलकर मिल कर के कोई कान्ति की मशाल ले कर के आगे बढेंगे, तो चलतफहमी में हैं आप खाडिल-कर साहब—मैं इस गलतफहमी में नहीं हूं। आप अगर इस गलतफहनी में हैं और आपकी हक्मत अगर इस गलतफहमी में है, तो आपसे मैं हाथ जोड कर निवेदन करूंगा कि समय अधिक नहीं है, उस समय के रहते हुये आप चेतिये, इन बातों को समझिये, इन जिम्मेदारियों को समझिये और इन राजाओं को समझिये, इन सरमायोदारों को समझिये, इन पंजीपतियों को समझिये। अज हमारे सामने केवल यही नहीं है कि इनके प्रवी पर्सेज जायेंगे, इस देश के सारे मानवीय मूल्य, मौलिक मान्यतायें आज स्टेक पर हैं। मैं नहीं जानता, गुस्सा किसको नहीं आता होगा, किसका दिल ट्ट नहीं जाता होगा, हमारे देश के पढ़े लिख नौजवान आज रवीन्द्र के गीतों को जलाते हैं। आज गांधी की तसवीरों को तोडते हैं और हम गांधी के नाम को ने कर व्यापार कर के उस नीजवान को बन्द्रकों से दबाने की कोशिश करें। यह तरीका नहीं चल सकता, यह राष्ट्र नहीं चल सकता, यह हक्मत नहीं चल सकती। मैं आपसे कहता हू कि इन नौजवानों के दिलों को जीतना पड़ेगा। मैं जानता हं कि जहां ज्यादती हो रही हो, वहां पुलिस का प्रयोग करना होता है। लेकिन पुलिस का प्रयोग इसका कोई जवाब नहीं है, जवाब है एक नया विश्वास

पैदा करना। हम कोशिश करते हैं, छोटे लोग हैं, हम अपनी कोशिशों में नाकामयाब हो सकते हैं। लेकिन हम मिट सकते हैं. हम खत्म हो सकते हैं, किन्तु यह 52 करोड़ का देश रहने वाला है हमारे कुछ लोग कहते हैं कि ये हतोत्साहित लोग हैं, निराश लोग हैं। किससे हतोत्साह, किससे निराशा। मेरी कभी कोई इच्छा नहीं थी. आज तक ट्रेजरी बैंच पर बैठने की, आज तक किसी बड़े आदमी के पास में कोई चीज मांगने के लिये नहीं गया हं, सार्वजनिक रूप से मैं इसको कहता हं, केवल यह कहने के लिये गया हूं कि यह होना चाहिये, यह बात करते हैं तो इस बात को परा करने के लिये लोगों के दिलों में विश्वास पैदा करें। ये छोटे दिमाग के लोग गिरी हुई जेहनियत के लोग समझें कि भत्संना कर के, लोगों का मखील उड़ा कर के वह दुनिया की प्रगति को रोक सकते हैं, मझे कभी-कभी इतनी पीड़ा और वेदना होती है कि मैं नहीं समझ पाता कि मैं क्या करूं: मैंने आज जब कि बोलने का डरादा किया तो केवल दो वजहों से किया, एक यह कि यह प्रभाव नहीं जाने देना चाहिये इस देश में कि कोई भी परिवर्तन का चाहने वाला, अगर इस संसद् से नाराज हो जाता है तो वह समझे कि उसके लिये बन्दुकों के अलावा कोई और रास्ता नहीं है। नौजवानों तक यदि मेरी आवाज, मेरी अपील पहुंच सके, तो मैं कहना चाहुंगा कि ऐसे संसदों को बदलो, ऐसे नेतत्व को बदलो, जो बायदा कर के अपने वायदे से मकर जाते हैं, ऐसे नेतृत्व को बदलो जो कि जनता के साथ किये गये वायदों को पूरा नहीं करते।

भाई बांक बिहारी दास से मैं कभी-कभी बातें करता हं। आज जब मैंने उससे कहा तो उन्होंने कहा कि भाई लेनिन को भी इंफेंटाइल कम्यनिज्म का मकाबिला करना पड़ा था। मैं उनसे सहमत हूं। कौन है इस देश का लेनिन। कीन इस देश में लेनिन है। जब देश में, रूस में चीनी न हो तो बिना चीनी की श्री चंद्रशेखर

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चाय, बिना चीनी का दूध पीने वाला कौन है इस देश का लेनिन, जब देश में गरीबी हो, तो क्रेमलिन में टूटी हुई चारपाई पर, ट्टे हुये तख्त के ऊपर बैठ करडेढ सौडिग्नियाँ पास करने वाले ने काम किया हो। एक दो महीने में सोवियत रिवोल्युशन होने बाद डेड सौ डिग्रियां पास की लेनिन ने और उस टूटी हुई चारपाई से, उस टूटी हुई कुर्सी से उसने छ: वर्ष का आन्दोलन ही नहीं चलाया, बल्कि देश के, सारे सोवियत यूनिन के मानस को उसने, उस कान्तिकारी ने, बदल दिया। आज उसकी सौवीं वर्षशती है। तो विना मानव के मानस को बदले हुये...

श्री क्याम लाल यादव (उत्तर प्रदेश): एक व्यवस्थाका प्रश्न है। क्या रूस में इस तरह का जनतंत्र था ?

श्री चन्द्रशेखर: सही प्रश्न आप कर रहे हैं। इस तरह का रूस में जनतंत्र नहीं था। लेकिन दोनों में एक समतो है कि रूस में भी समाज का परिवर्तन करने की आकांक्षा थी और हमारे यहां भी समाज का परिवर्तन करने की आकाक्षा है। आपने यह सही प्रश्न पूछा। हम क्या एक विकल्प दे सकते हैं, रूस के तरीके से नहीं, अधिनायकवाद से नहीं, संसदीय जनतंत्र से भी उन आकांक्षाओं को पूराकिया जासकता है। मेरे कहने का सारा अर्थ यह है कि जब तक संसद् एक विकल्प नहीं होता है, तब तक संसद् अवरोध नहीं बन सकता, संसद् रोक नहीं सकता, संसद् केवल विकल्प हो सकता है. संसद् अवरोघ बनता है, तो यह संसद् टूट जायगा। इसीलिये मैं चाहता हूं कि संसद् को इसका विकल्प बनाइये, आलटरनेटिव बनाइय, कि जो डिक्टेटोरियल मेथड्स हैं, अधिनायकवादी तरीका है, उन तरीकों को बदलें।

वह बातें तो छोड़ दीजिये। कहा गया कि प्रिवी पर्स का बिल आने वाला है, कहा गया कि जनरल इंश्योरेंस का आने वाला है। हमने नहीं कहा था आपने कहा था, खाडिलकर साहब आये हैं रुपया मांगने के लिये संसद् के सामने, क्या हुआ उस वायदे का। आपने कहा कि कितनाइयां हैं। किसने ऐसी कठिनाइयां बता दी। जो यहां पर साउथ ब्लाक और नार्थ ब्लाक में बैठे हुये हमारे अधिकारी लोग ह उन लोगों ने बताई थीया जनरल इंग्योरेंस के मगनेट्स ने आपको वताई थी। मैं नहीं जानता। लेकिन जिस किसी ने भी बताई वह बेमानी कठिनाइयां हैं, उनसे बड़ी कठिनाइयों का मुकाबिला आपको करना पड़ेगा। आपने कहाथा कि स्टेट ट्रेडिंग होगाफ्ड ग्रेंस में । क्या हुआ उसका। किसने आपको मना किया था इसके लिये। हमारी समझ में नहीं आता। आपने कहा था कि एक्सपोर्ट और इम्पोर्ट देड को, आयात और निर्यात के व्यापार को अपने कब्जे में करेंगे। क्या हो गया। सो गये। पाला पड़ गया, तुषारापात हो गया आपके सारे इरादों पर, आपके सारे अरमानों पर। अगर आपके इरादे इसी तरह बदलते हैं, इसी तरह उन पर, पत्थर पड़ जाता है, तो मैं यह कहूंगा कि मुल्क कि किस्मत पर पत्थर पड़ गया, इस देश के संसदीय जनतंत्र पर पाला पड़ जायगा और तुषारपात हो जायगा। उपाध्यक्ष महोदय, मैं यह कहता हूं। रोज कहा जाता है कि सामाजिक परिवर्तन के रास्ते में संविधान सबसे बड़ी वाधा है। मैं मानता हूं बहुत सी बाघायें संविधान में हैं। लेकिन आपने जो कांग्रेस का आर्थिक मसीदा तैयार किया. आपका जो एकानामिक पैनेल था, उसमें कहा गया था कि आप पांच लाख के ऊपर के लोगों के ऊपर कैपिटल लैवी लगायेंगे। जब आपने बजट पेश किया, यह एश्रोप्रिएशन बिल ले कर आये, तो उसका क्याहुआ। बजट में कहा कि बड़े-बड़े जो खाते वाले लोग हैं, उनके ऊपर वेल्य टैक्स लगेगा। कौन सा दवाव पड़ा, क्यों उसके ऊपर से पीछे हट गये। राज्य सरकारों ने कहा। बड़े-बड़े जोतदारों ने कहा।

Bill, 1910

हमारे कुछ भाई कहते हैं कि किसान लाबी है। कौन सी किसान लाबी है। इस देश में जहां 30 करोड़ लोग आठ आने से कम की आमदनी बाले हैं, उनकी जिन्दगी के साथ खिलवाड़ कर के, उनके साथ बैसा व्यवहार कर के हुकूमत में बना रहना चाहते हैं। मैं अपने भाई श्याम लाल यादव से कांगा कि आप न कहें, भूपेश गुप्ता भले ही न कहें, लेकिन हमारे मित्र श्री चटर्जी या श्री सुबहाण्यम या कोई कहे कि यह संसद् जो है, यह बेबल प्ंजीपतियों का खिलौना है, प्ंजीपतियों की संरक्षक संस्था है, तो क्या जवाब है आपके पास।

लेनिन के क्रान्ति की मैं नहीं कहता, लेकिन जिस क्रान्तिका सपना गांधी जी ने देखा था, जिस क्रान्ति क सपना देखते-देखते, पंडित जवाहरलाल नेहरू चले गये और जिस कान्ति का सुनहरा चित्र दिखा कर कांग्रेस टूट गई, वह क्रान्ति कहीं है। मैं उसको जानना चाहता हं। वह आज िन्दस्तान का एक-एक गरीब, आज हिन्द्स्तान का एक-एक किसान, आज हिन्द्स्तान का एक एक नौजवान ढुढंता है। क्या यही वह देश है, बुद का देश है, गांधी का देश है यही वह राम का और अन्य ऋषियों का देश है जहां हमने एक-एक गरीब को रोटी और रोजी देने को कहा था . . . (Time bell rings) उपसभापति महोवय, मैं खत्म करता हूं . . . किन्त यही नहीं कि हम उनको खाना नहीं दे सकते, यही नहीं कि हम विषमता नहीं मिटा सकते, बल्क यह भी कि मोंनोपलीज कमिशन के लिये कहा था, लेकिन वह मनो-पलीज कमिशन कहां है। अभी पता नहीं। कहाथा कि बिल्लाके खिलाफ जांच आयेगी, लेकिन उसका टर्म आफ रेफरेंस तीन महीने से बना रहे हैं हमारे माननीय मित्र फखरुदीन अली अहमद साहब। मैं जानता हूं कि एक वर्ष. छ: महीने आप ने सकते है, लेकिन पांच वर्ष नहीं ले सकते । सनय आपके पास अधिक हो 'सकता है, लेकिन अगर प्रकृति ने आपका साथ दिया तो 1971 के दिसम्बर तक का आपके लिये समय है, 1972 में आपके लिये समय नहीं है। मैं एक कोई धमकी नहीं देता, मैं एक चेता-वनी देता हूं। क्या हुआ मानोपलीज कमिशन ऐक्ट का? क्या हुआ बिड़ला इंक्वायरी का? क्या हुआ कैपिटल लेवी का? आपके पेनल ने कहा था कि ओटोमोबाइल इन्डस्ट्री को हाथ में लो और ओटोमोबाइल इन्डस्ट्री के लोग गये हुए हैं मुप्रीम कोर्ट में कि मोटरों की कीमतें बढ़ाने को कहो। यह सब काम एक ढोंग से चल रहा है। समाज में कितने दिनों तक यह चलाना चाहते हो।

उपाध्यक्ष महोदय, जनतंत्र के नाम पर, गांधी शीर बुद्ध और अशोक के नाम पर यह नहीं चलने वाला है। मैं आपसे केवल यही निवंदन करना चाहता हं कि अगर उन लाखों नीजवानों को जो आप पस्त हिस्मत हो रहे हैं, एक नया इराद। एक नया अरमान, एक नयी रोशनी देने का काम करना है, तो दो काम करना पड़ेगा। सरकार को अपने वादों को पूरा करना पड़ेगा और जितनी समाजवादी गक्तियां हैं, उनको एक होना पड़ेगा, चाहे वह लोग किसी पार्टी के अन्दर हों, किसी पार्टी के प्रतिनिधि हों। में अपने मित्र जो उधर बैठे हुए हैं, अपने पुराने साथी त्यागी जी जैसे लोगों से कहना चाहंगा कि व्यक्तिगत दोस्ती अच्छी है, निभानी चाहिये, लेकिन व्यक्तिगत दोस्ती को निभाने के लिये इस देश को गर्त में जाने से रोकिये। अगर आप मुझसे विश्वास चाहते हैं तो मैं यह कहता हूं कि मेरे लिये व्यक्तिगत कोई व्यक्ति का कोई महत्व नहीं है। भारत में कोई ऐसा व्यक्ति नहीं है, जिसके लिये इस राष्ट्र के हितों को और समाज की प्रगति को न्यौछावर किया जा सकता है। इसलिए मैं नाना साहब गोरे जैसे लोगों से...

श्री मोहन लाल गौतम (उत्तर प्रदेश) : इधर भी ऐसे लोग हैं, जिनका यही हाल है।

श्री चन्द्रशेखर: गुरुपादस्वामी ऐसे लोगों से कहना चाहंगा, आज भी आप सोचिए, इस देश में परिवर्तन की लहर आ रही है, हम और आपको तय करना है। भूपेश गुप्त जी ऐसे नोगों को यह तय करना चाहिये। यह तय कीजिए कि यह परिवर्तन होगा या नहीं। अगर यह परिवर्तन नहीं होगातो आज बंगाल में जो हो रहा है--क्या हो रहा है, एक भाई दूसरे भाई को क़त्ल कर रहा है। कलकत्ता में मैंने यह कहा था कि मैं समझ सकता हं बड़े पंजी... पति का क़त्ल हो, मैं समझ सकता हूं बड़े जोत-दार का क़त्ल हो। लेकिन सी० पी० एम० के लोग सी० पी० आई के लोगों का क़त्ल करें। सी० पी० आई० के लोग सी० पी० एम० के लोगों को क़त्ल करें, दोनों मिल कर के नक्सला_ इटस को क़ल्ल करें और कहीं फार्वड ब्लाक सोशलिस्ट युनाइटेड सेन्टर के लोग करें, किसी क्रांतिकारी आचरण संहिता में यह मेल नहीं खाता, किसी रिवोल्यशनरी एथिक्स में यह बात बैठती नहीं। जिस तरह से अपने समाजवादी और प्रगतिशील साथियों ो आपस में लड़ते हुए हम देखते हैं, कभी-कभी हमारे दोस्त भी बड़े खुश होते हैं, लेकिन मझे खशी नहीं होती, क्योंकि जितना विखराव वह समाजवादी शक्तियों का होगा, उतना ही ग्रकीकरण प्रतिक्रियावदी शिवतयों को होगा। बहुत से लोग ऐसा समझते हैं कि 20 वर्षों से जैसा चलता रहा है, दस, बीस वर्ष और चलेगा। यह चलने वाला नहीं है। इतिहास एक, दो साल के अंदर बदलने वाला है। आज तो करोड़ों नौजवान आपकी ओर नजर उठा कर देख रहे हैं कि आप उसका नेतृत्व करेंगे, यह नेतृत्व न करके, उनको निराध करके आप हमेशा के लिये कुचल दिये जायेंगे।

उपसभापित महोदय, मैं नही जानता मेरे भाषण का क्या मतलब लिया जायगा। लेकिन मैं अंत में आपके जरिये इस हुकूमत से और हकमत के उच्च पदों पर आसीन सभी

लोगों से पुन: निवेदन करूंगा कि आप अपनी निष्क्रियता को, अपने वायदे से मुकरने की बातों को, दूसरों के ऊपर मत डालिये। यह जो अराजकता का बातावरण है, यह जो विद्रोह की भावना है, उसमें थोडे से असामाजिक तत्व हो सकते हैं, लेकिन इसके मूल में वह जाग्रत आकांक्षा है, जिसमें नौजवान परिवर्तन चाहता है। उस तबदीलीं के लिये मैं भाई श्याम लाल जी से आपके जरिये श्रीमन, कहना चाहता हं कि मैं जानता हं कि इस देश में कोई लेनिन नहीं है, मैं जानता हुं इस देश में कोई मार्क्स नहीं। मैं नहीं कहता लेनिन और मार्क्स जैसे इस देश में आचार्य नरेन्द्र देव न हों और शायद पंडित जवाहरलाल नेहरू न हों। इस देश में साधारण लोग हैं, किसी का गुलतफहमी गुमान न हो। उन साधारण लोगों को मिला जुला कर इस देश को एक नयी दिशा में ले जाना पड़ेगा। इसलिये मैं आपसे निवंदन करता हं कि जो आपकी संसद ने कहा है, जो आपके संविधान ने कहा है, जो आप संविधान के अंदर कर सकते हैं, उसको कीजिए । खाडिलकर साहब, संविधान में संशोधन की जरूरत नहीं है, कैपिटल लेवी लगाने के लिये संविधान में संशोधन की जरुरत नहीं है। जो टैक्स बकाया है, उनको लेने के लिये संविधान में संशोधिन की जरूरत नहीं। आज विदेशों से कर्ज लेकर, जिसका जिक्र श्याम धर मिश्र जी ने किया, आप खर्च न करें और कमिटमेन्ट चार्जेज दैते रहें, यह देश की अर्थ नीति के साथ और देश की राजनीति के साथ जो हम खिलवाड़ करते हैं, मेरा आग्रह है, उपाध्यक्ष महोदय, कि यह सरकार और इस संसद में रहने वाले लोग आज भी इससे मकरें और एक नयी ज्योत, एक नयी आशा, इस देश के नौजवानों के दिलों में जगाने के लिये एक नया कदम उठाएं।

SHRI BHUPESH GUPTA: Mr. Deputy Chairman, Mr. Chandra Shekhar is a leading member of the

Congress Party I believe' he is also a Member of tie Congress Working Committee. I would therefore request the Leader of he House, through you, that the speech be circulated among the Members i f the Government and the speech be liscused in the Cabinet. I think by and large he has spoken the voice of the p ople; broadly speaking he has spoken I H everybody who wants progress and I lo hope that the Leader of the House /ill take this speech seriously into ccount and have it thoroughly disc issed at the highest level in the Gc einment. That is what we are concer ec with' here and this is my concrete suggestion.

SHRI MAHAVIR TYAGI : I support you.

श्री वालकृष्ण गप्त (बिहार) : उपसभापति महोदय मुझे श्री चन्द्रशेखर की स्पीच सुन कर मन में एक बड़ा विचित्र भाव पैदा हुआ है। श्रीचन्द्रशेखर इंदिश जीकी राजनैतिक चाल से, जो अपनी महत्वाकांक्षाओं की पूर्ति के लिये उन्होंने बैकों का राष्ट्रीयकरण किया, एक बडा भारी प्रगतिवादी क़दम और प्रगतिवादी व्यक्तिका काम समझ कर बडी भारी आणा लागए हुए बैठे थे। लेकिन मैं और मेरी पार्टी 1948 में ही इन्जिरा के वाप का साथ छोड चकी थी और जानती थी कि कांग्रेस पार्टी न कोई परिवर्तन करने वाली है और न उसमें परिवर्तन की कोई संभावना है। सिर्फ कुछ, राजनैतिक लोगों को, जो इन्दिरा गांधी जी के एकाधिकार में, राजनैतिक एकाधिकार में बाधक थे, उनको निकाल कर इन्दिरा जी ने झुठ मुठ बैंकों का राष्ट्रीयकरण करके दुनिया को यह दिखाने की कोशिश की कि वह समाज-वाद का नया अवतार, नयी जोन आफ आक हैं। आज चन शेखर को निराशा हो रही है। मझे तो कोई निराणा नहीं, मैं तो जानता था कि यह सब राजनैतिक चालवाजियां नेहरू जी ने 20 वर्ष तक चलाई और अब उनकी बेटी चार, पांच वर्ष से चलाने की उम्मीद किये बैठी हैं। कहां आर्थिक परिवर्तन है, कहा राजनैतिक परिवर्तन है। हम लोग तो शुरू से

कहते आ रहे हैं, यह कांग्रेस पार्टी का इन्दिर करण, यह कोई नया कदम नहीं है, यह तो कुछ किस्म के लोगों को बाहर निकाल के फैंक देना, जो इन्दिरा जी अपनी राजनैतिक महत्वाकांक्षा में बाधक और अवरोधक समझती थीं, एक पार्टी में अपना कब्जा करना था जो कि गांधी जी की बनायी हुई थी, तिलक जी की बनायी हुई थी, गोखले जी की बनायी हुई थी और उसकी सदाशयता को लेकर हिन्द-स्तान की राजनीति पर कब्जा करने की एक चाल मात्र थीं। शायद चन्द्रशेखर जी बैंकों के राष्ट्रीयकरण से बड़ी भारी आशाएं लगाय बैठे थे, बड़ी भारी उम्मीद लगाये बैठे थे तभी लोगों ने उनको और उनके साथियों को "यंग टर्क" कहना शरू किया, जैसा कि अतातर्क कमाल पाशा ने टर्की में खलीफा के खिलाफ वसावत की। यहां न तो खलीका के खिलाफ बगावत हुई और न कोई हिन्दूस्तान में राज नैतिक और आर्थिक परिवर्तन आएं और न इन्दिरा गांधी के नेतृत्व में आने वाली है। यह समझ हों, अच्छी तरह से, जल्दी समझ लों तो बहुत अच्छा है और हमारी तरह से उनका स्थान वहां पर नहीं है, जिस तरह की स्पीच उन्होंने दी है, खनका स्थान इस तरफ हमारी बगल में है।

हिन्दुस्तान की ग़रीबी के बारे में डा० राम मनोहर लोहिया ने इन्दिरा नेहरू के बाप के जमाने में स्पीच दी थी। जब वह फ़र्रुख़ाबाद से चुन कर आए थे कि हिन्दुस्तान के 27 करोड़ आदिमयों में से दो तिहाई 19 पैसा रोज पर रह रहे हैं। आज चन्द्रशंखर जी 8 आने की बात करते हैं। चन्द्रशंखर जी राज समा में उसी पार्टी में बैठे हुए हैं और उनमें हिम्मत नही है, इतनी स्पीच के बाद भी कि वह डा० लोहिया की तरह से विद्रोह का विगुल बजाएं और पार्टी को छोड़ कर अपना राजनैतिक बनवास लेने के लिये हम लोगों की तरह तैयार हों। वह भी राजाओं के साथ जुड़ा

श्री बालकृष्ण गुप्ती रहना चाहते हैं और राजाओं की जरा जरा सी चोटी काट कर वह समझते हैं, बहत बड़ा भारी सामाजिक परिवर्तन होने वाला है, वडा भारी कम्यनिज्य आने वाला है। वामपंथी की बात करते हैं, तो बामपंथियों की एकता न लेनिन ने होने दी न लेनिन के अनुयायी होने देंगे। वाम_ पंथी का एक सपना है और कभी-कभी कम्य-निस्ट जब कमजोर फील करते हैं, तो अपने हथियार की तरह से इस्तेमाल करते हैं। वह तो हमेशा एक गट को दूसरे वामपंथी गट से खत्म करने का तरीका है। युनाइटेड फन्ट और संयक्त मोर्चे का यही तरीका है, जिसके जरिये एक पार्टी दूसरी पार्टियों पर हाबी हो जाती है, उनको राजनीतिक हथियार के रूप में इस्तेमाल कर के खद शासन में बैठ जाते हैं। सोशलिस्टों ने क्या किया। लेनिन के ऊपर बंदुक क्यों चलाई। यह जो लेनिन की शताब्दी मनाने वाले हैं, इनको बताने की जरूरत नहीं। ब्राक्त स्टार्ट में सेलर्स के ऊपर लेनिन ने कैसे गोलियां चलाई और कैसे वह अपना टेरर शरू किया और अंत में स्टालिन की नीति में परिवर्तन कर के आज भी रूस एक डिक्टेटरशिप, तानाशाही का जरिया बना हुआ है। कार्ल मार्क्स पार्टियों और स्टेटस दोनों को विदर अवे करना चाहता था। लेकिन आज क्या हालत हुई है। दूनिया का सबसे बडा मिलिटी राष्ट्र आज रूस है, उसका खोज में आधा लोहा खर्च होता है, शस्त्रों पर खर्च हो रहा है और जो लोग कहते थ कि हम "बार" को मिटा देंगे, आज वह : नसे बडी वार करवाने के लिये दुनिया को बड़े-बडे हथियार दे रहें हैं और जगह जगह रूस आज जिन लोगों को कल तक मर्चेन्ट्स आफ इय कहा करता था, उन पुंजीवादियों को रूस यह कहा करता था कि वे हथियार देने वाले और हथियार बच कर लड़ाने वाले हैं, वही रूस आज दुनिया का सबसे बड़ा हथियारों क सन्तयर हो गया है।

मैं कम्युनिस्टों को अच्छी तरह से जानता है। मैं उस बक्त रूस गया था जब कि श्री भपेश गप्त रूस का नाम भी नहीं जानते थे। 1932 में मैंने वहां पर जो देखा और सूना और इसके बाद मैं कोपनहोगन में टोटस्की से मिला और उनसे पैरिस में भी बात की । मैं स्पेन के सिविल वार में भी गया। वहां पर जो मास्को और स्टालिन के कम्युनिस्ट थे, वे दूसरे वामपंथी समाजवादियों को मार रहे थे। इस तरह से मैं बारसिलोना से बच कर भाग कर आ गया। आज कम्यनिस्टों की तारीफ की जा रही है; क्योंकि इन्दिरा ने रूस का आज हाथ पकड रखा है। श्री चन्द्रशेखर जैसे किटिक लेनिन का नाम लेने में नहीं हिचकते हैं, लेकिन लेनिन ने जो चीज शरू कि उसी का प्रतिबिम्ब आज इस है और दूसरा प्रतिबिम्ब माऊ है।

श्री राम मनोहर लोहिया ने 1948 में जब खोज परिषद् शुरू की थी, तो कहा था कि रूस का कम्यनिज्म योरूप का एक हथियार है। मैंने उस समय एक बार्टिकल भारत ज्योति में लिखा था कि जब एशिया में कम्यनिजम आयेगी, तो वह कम्युनिज्म रूस के कम्युनिज्म से टकरायेगी और आज भी आप देख रहें हैं कि कुछ रंगीन कम्युनिज्म लोग जिन्होंने वेकोस्लोवाकिया को अपने कब्जे में कर रखा है, वही आज 70 करोड़ कम्यनिस्टों को अपने कब्जे में रखना चाहते हैं, लेकिन माऊ जिसने अपनी अलग कान्ति की है, वह उस गोरे कम्य-निज्म के कब्जे में नहीं रह सकेगा। जो रूस पहले अन्डर डेवलपमेंट कंटीज का इंडस्टियला-जेशन करना चाहता था, उसी ने अचानक कस्युनिस्ट कंट्रीज की मदद करना बंद कर दिया और अपने सारे इंजीनियरों को वापस वला लिया और इस तरह से उन देशों का इंडस्ट्रियलाइजेशन करना बंद कर दिया। चन्द्रशंखर जैसे तीसरे वर्जों के कान्तिकारी तो बहुत आयेंगे, बहुत चले जायेंगे। कांग्रेस पार्टी में एक आद्य बुलबला हमेशा उठता ही रहता

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है और वैसे ही गायब भी होता रहता है। यह ऐसी पार्टी है, जिसमें न जवाहरलाल कान्ति-कारी थे और नहीं इन्दिरा गांधी क्राल्तिकारी हैं और जो स्या आयेगा वह न कट्टर समाज-वादी और न क न्तिकारी ही होगा। कांग्रेस पार्टी ऐसी ही चलती रहेगी और इसी तरह से सोशलिज्य का नारा देती रहेगी। आवडी के जमाने से और भवनेश्वर, बंगलीर से भी यही नारा सुनते आ रहे हैं। इन नारों से अभी तक तो गरीकों का कल्याण नहीं हुआ है और न आगे होने वाला है। ये सब बातें संसद में....

श्री महाबीर त्यागी: कांग्रेस पार्टी पर कांटे बरसा रहे हो, तो उसकी चौट हमारे ऊपर भी लगरही है।

श्री बालकृष्ण पुरतः जब तक आप थे तब तक तो लगनी थी। अब तो आप बाहर निकल आ हैं और अब क्यों जग रही है। हम तो आपको कांग्रेस में मानते ही नहीं हैं, हम तो उनको कांग्रेस में मानते हैं, जो आज गद्दी पर बैठे हैं। जो आज गद्दी के साथ जुड़े हैं, जो गद्दी के लिए समाजवादी चाल चलते, हैं, जो समाजवाद का झन्डा उठाते हैं, लेकिन नीचे से पंजीवादी भरे हए हैं, बिडलावाद से भरे हए हैं। बम्बई में कांग्रेस का अधिवेशन हुआ था। कांग्रेस ने पहला काम वहां पर यह किया; क्योंकि में भी उन्हों दिनों बम्बई गया हुआ था। मैं काग्रेंस के अधिवंशन के सिलिसले में नहीं गया था. लेकिन मैं उन दिनों वहीं पर था।

श्रीमती यज्ञोदा रेड्डी : क्यों गये थे ?

श्री बालकृष्ण गतः मैं घुमने फिरने गया था, लेकिन कांग्रेस का सेजन अटेन्ड करने नहीं गया था। तो मझे वहां पर पता लगा कि कांग्रेस की सरकार ने वैजिटेबुल घी के दाम बढ़ा दिये हैं और इस तरह से इस चीज के दाम दूसरे ही दिन से बढ़ गये। बिड़ला ने रुपया दिया तो उनको गोआ में फर्टिलाइजर प्लान्ट खोलने

का लाइसेन्स मिल गया और स्टील वाले टाटा ने अपने स्टाकिस्टों से जिन्होंने ब्लैक माकट में रुपया कमा रखा था, कांग्रेस पार्टी को दिलाया। जब इन लोगों ने कांग्रेस को रुपया दिया, तो जिस स्टील का दाम पहले 75 रुपया टन बा. उसका 300 रु० प्रति टन बढा दिया गया । इस तरह का कांग्रेस का समाजवाद है। यही समाजवाद पंडित जवाहरलाल नेहरू चलाया करते थे और आज उनकी बेटी उनसे राजनीतिक सबक सीख कर चला रही है और वह भी इसी तरह समाजवाद को चलाती जायेगी, चाहे चन्द्रशेखर आशावान हों या निराणावादी हों। उसे तो उन चीजों की कोई परवाह नहीं है, चाहे नवसलपंथ चले, चाहे न चले, चाहे कम्यनिज्य चले या न चले। रूस के कम्यनिस्ट श्री भूपेण गुप्त श्री चन्द्र-शेखर से ज्यादा इन्दिरा के समर्थक रहेंगे और उनको मदद पहुंचाते रहेंगे। श्री चन्द्रशेखर एक आध स्पीच से. एक आध बार हल्ला गल्ला से. एक आध गरम गरम बात कहने से. कोई कांग्रेस के रुख में परिवर्तन होने वाला नहीं है। क्रान्ति के बाद ही किसी देश के रुख में परिवर्तन होता है। जब गद्दी को उखाड कर दूसरा गही पर बैठता है, तब ऋति होती है। जो अपने साथी थे. उनको बाहर निकालने से कौनसी कान्ति होने वाली है और इस तरह से कौनसी राजनीतिक और आर्थिक कान्ति होने जा रही है। अब यह धोका बहुत दिनों तक नहीं चल सकता, चाहे श्री चन्द्रशेखर निराशावादी हो या आणावान हों। इससे किसी की बात बनने और बिगडने वाली नहीं है, न ही गरीवों को जमीन मिलने वाली है, न बेकारों को काम मिलने वाला है और नहीं देश से गरीबी मिटने वाली है। मेरा यह कहना है कि यह जो एप्रोप्रिएशन बिल है, पहले अंग्रेजों के जमाने में 400 करोड का हुआ करता था और अब चार हजार करोड़ का हो गया है, लेकिन इससे किसी गरीब का कल्याण हुआ हो, यह तो नज़र नहीं आता है। अगर गरीबों का कल्याण

नहीं दिखाई देते।

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[श्री बालक्कष्ण गुप्त] हुआ होगा, तो आज इस कांग्रेस के बाद जो नक्सलपंथी निकले हैं, वे कभी भी इतने उग्र

पिछले दिनों किस तरह से रिक्णा वालों के बड़े-बड़े जल्स निकले और इन्दिरा गांधी के सफदरजंग कोठी तक गये, जहां पर तालियां बजाई गई, बडी डफली बजाई गई और ढोलक बजाये गये। नतीजा क्या निकला। आज तांगे वालों का किसी का भी पता नहीं है और नहीं रिक्शे वालों का पता है। विडला की बगल में बैठते हैं मोदी और जैप्रिया जिन्हें पोलीयिन का लाइसेंस मिलता है और किसी को और कुछ मिलता है और यही लोग इस सरकार को घेरे हए हैं और यह सरकार इन लोगों से घर कर बहुत खुश है; क्योंकि कांग्रेस पार्टी को चलाने के लिए करोड़ों रुपये चाहियों। कंपनी डोनेशन तो बंद कर दिये गये हैं, अब तो लिफाफे पर सीधे नोट आते हैं और वे नोट कांग्रेस पार्टी को चलाते हैं।

अभी राजस्थान में दो इलेक्शन हुए थे, जिसमें कांग्रेस पार्टी जीती थी। ये इलेक्शन नसीराबाद और टोक में हुए थे। राजस्थान हमारे पुरखो का घर है, इसीलिए राजस्थान के लोग मेरेपास आते रहते हैं। इन दो इलेक्शनों में कांग्रेस ने इतना रूपया खर्च किया, जिसका कोई हिसाब नहीं है। कहा जाता है कि श्री सुखाडिया ने यह रूपया अकाल की मदद्व में से चोरी कर के खर्च किया। उन्होंने वहां पर दो कांग्रेस की सीटों को जीत कर अपने को बचाया और इस तरह से इन्दिरा के कृपा पाव हुए हैं क्योंकि राजस्थान में कांग्रेस की जीत हुई है।

जैसे कांग्रस पहले की थी, उसी तरह की ईन्दिरा के जमाने की भी है। उसमें इस तरह से दो चार चन्द्रणेखर इघर उघर होते रहेंगे और इसी तरह से यह चलती रहेगी। गंगा की नदी की तरह कांग्रेस भी है और जब तक इसमें से नहर नहीं निकाली जाती है, तब तक उस का यही हाल रहेगा। इन्दिरा गांधी अपने को बड़ा भारी समाजवादी समझती हैं। वे अपने को फ़ैंकलिन रुजवेल्ट और न मालूम क्या क्या समझती हैं और क्या क्या वह अपने को कह गई हैं, अभी तक इसका पता नहीं है।

Bill, 1970

हिम्द्स्तान का आर्थिक पतन होता जा रहा है और राजनीतिक पतन भी दल बदल और टोपलिंग की वजह से शरू हो गया है और इसका नतीजा यह होगा कि संसदीय प्रणाली और जनतंत्र में किसी की भी आस्था नहीं रह जायेगी। रुपया दे-दे कर इन्दिरा जी के लोग युव्पी • में, बिहार में लेजिस्लेटर्स को खरीदते हैं, सबकी अलों के सामने यह होता है और श्री चन्द्रशेखर इन्दिरा जी को लेनिन की क्रांन्तिकारिता के साथ खड़ा करना चाहते हैं। (Interruption) वे सुनें या न सुनें, हम बोलते रहेंगे. यद्यपि बोलने का उन पर कोई असर नहीं पड़ेगा, के० के० शाह हों, कृष्णकान्त साहब हों या सिद्धेण्वर प्रसाद हों, इन लोगों पर कोई असर नहीं पडने वाला है, इनकी बड़ी-बड़ी गाडियां ऐसे ही चलती रहेंगी। लेनिन की ट्टी चारपाई या . . .

श्री उपसन्नापति : अब आप खत्म की जिए ।

श्री बालकृष्ण गुप्त : उदाहरण देकर चन्द्र-शेखर किसी को कान्तिकारी नहीं बना सकते। कान्तिकारिता इस कांग्रेस में मोरार जी के हट जाने या राम सुभग सिंह जी के निकाल दिए जाने या हाथी साहब के केबिनेट से बाहर कर दिए जाने से नहीं आ जाएगी। यह आशा निराशा ही रहेगी। जब तक इस चीज को कोई अच्छी तरह से नहीं देखेगा, तब तक चाहे लेनिन की शतवाधिकी मनाते रहों कुछ नहीं होने बाला है। पिछले साल ही हमने गांधी जी की शतवाधिकी मनाई और आज गांधी जी की सदेचू पर पुलिस का पहरा है और उसको बचाने के लिए चेष्टा करनी पड़ती है।

जो गांधी जी की कमाई से लाभ उठा रहे हैं वे इस स्थिति पर सोचें !

Appropi at'on (No. 2)

उपाध्यक्ष महोवय, मुझे कहना बहुत कुछ था लेकिन आप रोक रहे हैं, इसलिए मैं आपकी आज्ञा शिरोधार्य करके बैठ जाना चाहता इं ।

SHRI SASA NKASEKHAR SAN-YAL (West Bengal) : Mr. Deputy Chairman, it is new round about a year that banks have been nationalised, that is to say, the nation has taken over the banks, but the corresponding question haunt us very much, it haunts everybody: Have the banks taken up the cause of the nation yet? [n a socialist pattern much has to be and can be done by the good office: of the nationalised banks. Have tl i aspirations and expectations of the oiling people at large really received ny response from the banks? The a sv/er is in the negative. I put two questions in the course of this session asking whether petty traders and p.;tty industrialists had been financed cat of these nationalised banks, and anoilier, whether the petty agriculturists hail been financed and given backing b. the nationalised banks. In both these cases the answer was in the negative and the usual sterile answer was give i, namely, that schemes are being drawi up, that schemes are being drawn up. Sir, we know that the nationalisation of banks took place out of political scheming and the scheming proba >ly has not yet finished its tale and therefore it remains where it was. Of course in some favoured States somethini; has been done, but that makes the whole matter completely worse. Sir, what is needed and what has not been dftne is to instil a sense of awakening i the people that this is now their a? ;et. that this is now their wall behind their back, that this is their patron. YJU go to any assorted town or village and you will find that the petty trader is in financial morass as he was befc-e. The village blacksmith, the village carpenter, the village potter, they all dc not know yet that the banks are I heir property, that the banks are their strength. They are still in the han.ls of the moneylenders in the urban and rural sector, and the grinding povert; , he grinding exploitation is still going on. Therefore, the time has come for us to stop and

ourselves as to whether we have got really anywhere forward after this flaunted and vaunted nationalisation of banks came into existence. After all a colourable socialism will not do. It must have a pragmatic approach. What is needed is persuasion arid propaganda. The Government must have a machinery; Government must take the initiative, a dynamic initiative; it ought to go out into the far-flung areas of the country to tell the peasant: "Look here, here is a bank behind you; you go ahead honestly; do not go to the moneylender; this asset is behind you". You go to the petty trader and the small industrialist and tell them: "You need not worry about any finance now; do not go to the bloodsucker; here is the nation's blood bank, and you can have it at your disposal". This persuasion, this sense of awakening, has yet to come and it is high time that the matter is not delayed any further.

I will show another industrial bankruptcy. From Farakka to Hooghly, after the Farakka Barrage on both sides of the Bhagirathi if you look up there is a tremendous industrial potential in the private sector and public sector of large and small-scale industries. I put another question as to whether a map has been made of the perspective industrial pursuits there. The answer is, "No map has yet been made". "Will it be done?" "After the barrage is completed". Then you go in for another high-level Commission Committee, it will take years to produce a map. But does the Government not realise that one day lost is one decade wasted?

There is another thing to which I would invite the attention of the Ministry at large. There is another big question which is being tinkered with, the recent influx of a huge population from East Pakistan. A rolling mass of uprooted humanity like glaciers are coming from one side to the other. The Rehabilitation Minister was good enough to admit the other day that high-level talks are not being pursued because the other side is not coming and sitting at the counter. What are you doing? The Rehabilitation Minister admitted that it was a big West Bengal Problem—a staggering reply. Is it a West Bengal problem or a problem of the whole nation? My good friend. Shri Kalvan Roy, had a question to put: "Why Kalyan Roy, had a question to put: don't we

[Shri Sasankasekhar Sanyal]

have a high-level meeting between the two ?" He said, "We have failed". You have failed to tackle it as a national problem. You have failed to persuade the Pakistani people to sit round the table to discuss this question on the basis of the Nehru-Liquat Ali Pact. Then shall we stop there? No, there are still ways. If it is not a national problem to be solved successfully, if it is not a bilateral international problem to be solved successfully, then we are to go higher up. There is a world organisation. It is not a matter of joke. In this fast-gettingunited one world a mass of humanity like helpless creatures moving from one place to another introduces an imbalance in the body politic of the entire comity of nations. We cannot sit idle over this. The hands of the clock cannot be either retarded nor can the clock be stopped. We must go ahead and have to take this matter to the highest level of the international comity of nations and press this matter as a problem of the entire world to consider, consult and solve. Thank you.

K P. MALL1KARJUNUDU (Andhra Pradesh): Mr. Deputy Chairman, this Appropriation Bill was brought forward for appropriating a sum of nearly Rs. 16,325 crores, so that the Government can spend this money on its various activities. It is no doubt true that the Rajya Sabha constituted as it is has no power to reject this Bill. Even though it can consider and return the Bill, under the Constitution it does not have the power to reject the Bill. Hence any discussion or any suggestions that may be given, the Government may profit by them.

5 P.M.

Before I proceed further, I would like to ask the Government whether it is really entitled to have this appropriation. In our ancient India, there was poet called Kalidasa. He is considered to be one of the greatest poets that the world has ever produced. He has stated in his famous *kavya* called Raghu Vamsam—

प्रजानां विनयाद्यानात् रक्षजात् भणादिप स पिता पितरः तासां केवलं जन्महेनवः It means that the king or the ruler is considered to be a father and he has got three important tasks to full. He has firstly to make the people righteous and disciplined. Secondly, he has to give protection to the people from external dangers and internal disturbances. Thirdly, he has to give the people a decent standard of living. So, the three tasks that are entrusted to any ruler are these. If any ruler wants funds to be appropriated, I should think that he should satisfy these three tests. Let me examine how far this Government has satisfied any of these three tests, either fully or even partially.

The first test, as I submitted, is to make the people righteous and disciplined. Has the Government done anything to make the people righteous and disciplined? On the other hand, in the very year of Gandhi Centenary, it broke all rules of discipline and encouraged the people to resort to all sorts of unrighteous methods. The contribution, in my opinion, that Gandhiji gave to modern political thought is that the means also should be as pure as the end. What has happened to the teaching of Gandhiji? Are the Government employing pure means to achieve their ends? All these values of Gandhiji have been thrown to the winds. We have been seeing what is happening in our political spectrum. Everywhere we have been seeing things happening in a way which is contrary to what Gandhiji, the Father of our nation, taught us. We have seen politiking. we have seen the game of toppling /'overnments which do not toe the line of the Central Government. If the State Governments do not fall in line With the Central Government, if they belong to a party different from that of the ruling party here at the Centre, every attempt lias been made, either fait or foul, to dislodge and topple those Governments. That has been the history of the political demeanour of the ruling party.

So the Government has miserably failed in making people righteous and disciplined. On the other hand, it has done everything to undermine discipline, to undermine the righteous conduct of the people. So, it fails, according to my conception, in the first test that has to be applied to a good ruler, as enunciated by our greatest poet, Kalidasa.

Secondly, a good Government is expected to give protection to people from external dangers and internal disturbances. Wr it is the position today? So far as the foreign policy is concerned, it must be considered a failure. We see Pakisti n and China poised on our borders to attack us at any opportune moment. What have you done all Shese years Is the Government able to settle 1 le issues existing with Pakistan and (hha? Tt has not been able to settle • lose issues. On the other hand, the bellicose attitude of Pakistan and China is growing more and more.

With regard to our relations with the neighbouring countries also, there is great deteriora ion. The relations with Nepal are not as happy as they were before. Recerly, we also found that Bhutan was | .ling to apply to the United Nations to get independent membership of the UNO. I do not object to it. 1 ut why should Bhutan go to that extc it? What made Bhutan claim member;- >ip of the UNO ? I think it is a fa uie; it must be admitted as a failure or the part of the Government to regul; te our foreign affairs in . r.'.anner whi h would conduce to the peaceful settle le it of all the issues involved. Eve 1 in regard to Indo-China, I shouM think that the Government's policy i. a miserable failure. As the Chairman of the International Control Commissi* i, it is not able to settle the issue; it i not able to establish conditions of p.:ace in Indo-China. Laos and Con oodia. ail those countries are in a fern n. There, democracy is going to be undermined. Under the circumstances, as the Chairman of the International Control Commission, India has failed miserably to do anything useful f >r establishing peace in that part of t e world. That is the position so fa; as external relations are concerned an; 1 should think that it is a miserable failure on that front.

Coming to he internal situation, it is a record f; ilure on the part of the Government. We see in West Bengal and other parts of India that there is lawlessness, th it law and order has completely bmken down, that there is no security to lite and property and Government i; net able to give protection to people; life and property. That is the position in which we are placed and that dangf is now spreading to the other parts of India also. Recently, I may submit, in Andhra Pradesh, in my district of Krishna, some 40 or 50 young people 'earing uniforms attacked *he house of *b landlord, killed him,

looted all the property and went away with the property, shouting 'Mao zindabad'. That is the position in which we find ourselves placed. There is no security either to life or property. When the Government fails to give people protection from internal dangers, is it entitled to make any appropriation? I would like to know. So, even on this test which Kalidasa has laid down, there is failure on the part of the Government. It is not entitled to claim any appropriation from out of the Consolidated Fund of India.

The third test which has been already enunciated is giving employment and a decent standard of living to the people. In that sphere also, it is a sorry state of affairs. Take for example the question of unemployment. There are no accurate figures to show what is the extent of the unemployment problem. Even the Labour Minister the other day confessed in the House that there were no accurate and proper statistics. But according to the live registers of the employment exchanges, we find that at the end of 1968, there were 3} millions of unemployed educated people. Employment registered only deal with cases of educated unemployed. We do not know how many more uneducated people are unemployed. Even there, 1 might say that in regard to technical personnel, there is a lot of unemployment. Mr. Sivaramkrishnan, Chief of the Man Power Resources Division of the Institute of Applied Man Power Research, has said that 50,000 engineers are unemployed today and that by the end of the Fourth Plan, it will go to one lakh- That is the state of affairs so far as our technical personnel are concerned. There is unemployment among our engineers for whose sake a lot of money has been spent by the Government and who also have spent a lot of money on their education. If they go about and they will have to go about—in the streets without employment, what is going to happen to our country, I do not know. What is the Government doing all these years to create employment potential for these people? If really the Government wanted to give full employment to all these people, the only thing that it could do is to mobilise all possible resources in the country. What are those resources? The resources are material, human and financial. There are these three kinds of resources. All these three kinds of resources have got to be mobilised so

[Shri K. P. Mallikarjunudu] that full employment potential can be created. Could they do so? Even in regard to the public undertakings where crores of rupees have been invested, they present us only a sorry spectacle. The Chairman of the Public Accounts Committee said recently in a speech that the avoidable losses and expenditure in one year amounted to Rs. 42 crores in the various of the Government of India. departments Such is the kind of management the Government has been giving us and we meet the same situation with regard to the public undertakings. According to the report of Public Undertakings Committee about the the performance of the Mining and Allied Machinery Corporation, it has been stated that it failed to produce in any one year even one per cent of its full capacity. So, instead of utilizing the full capacity, it is only able to utilize one per cent of its full capacity. That is how the resources are being utilized. So there is a complete failure on the part of the Government to make use available resources and even in respect of those resources which they could utilize, they are not able to utilize them fully and properly. In 1967-68 and 1968-69 the Mining and Allied Machinery Corporation produced next to nothing The accumulated losses amount to Rs. 20 crores on a total investment of Rs. 49 crores. That is the sad story of the one public undertaking. I have just given it as an instance to show how these public undertakings are being managed, how the capacity is not being utilised, how all the resources are not fully mobilised. So, unless the Government is capable of managing things, it has no right to ask Parliament to sanction these sums which it wants by means of this Appropriation Bill. the point is whether on So. anv test the Government is entitled reasonable monies. That is the And according to me the to ask for these monies. question. has failed by all the three tests Government which any good Government must satisfy. The Govenment has failed. And if I can describe the Government by any single phrase, I should say it is a model of incompetence. The Government is nothing more than a model of incompetence. It has forfeited its right to get sanctions for the sums asked in the Appropriation Bill.

Then one or two sentences I will quote. Take for example, the recruitment of IAS and IFS people in the competitive examinations. Even in the administrative report of the Home Ministry it has been stated like this-

"The number of first class graduates turned out by the universities increased from 6,434 in 1959 to over 11,000 in 1967 against which the number of first class graduates who competed at the IAS, etc. examinations decreased from 818 in 1951 to 604 in 1967. This has affected the quality of recruitment inasmuch as the percentage of first class graduates appointed to the IAS has declined from 52 in 1959 to 36 in 1967.

In the matter of attracting our young and brilliant graduates to the competitive examinations also, the Government has failed to attrach the talent. The merited students are not appearing for these competitive examinations. That is how things stand and I should think that the Government having failed to satisfy any of the tests stated by me, has no right, no claim, to any of the amounts asked for in this Bill. Thank you.

(MRS.) MANGLADEVI TAL-WAR (Rajasthan): Mr. Deputy Chairman, I should like to draw the attention of the House as to what is happening in the various parts the country under the label of Naxa Naxalite activities. There has been a great deal of talk about the Naxalite activities in this House. The other day when there was a debate on the affairs of the Home Ministry, the Home Minister was pleased to state his point of view and his line of action though it was not very clear to this House. The Naxalite movement has taken a significant turn at least in West Bengal after the imposition of President's rule and that is the reason I would like to bring through you to the notice of the Government and of this House that the Naxalite movement is different from the other types of violence that we are encountering in this country. There was a time, immediately after gaining our independence, when there was the great surge of emotion amongst the people that the Government was now their own; but for one reason or another this fund of goodwill has gradually been eroded especially with regard to icily to maintain peace and orderly growth in the attainment of our goal of a socialist welfare State. The last decade has seen an increasing tendency to shortcircut Parliament and

to try and imp ise upon the collective wisdom of the people of India as represented here the emotional charge of the crowds .a the streets. It has now become a general custom to take the issues to the streets in various forms such as hartals, strikes bandhs, prooces-sions, demonstrations, etc. and experience has prov that on many occasions these demonstrations lead to violence. The c tuse may be anything— controversy about language, grievances of students or 1 :achers, industrial disputes or purer political demands— but there is ao immediate baneful impact on the liw and order situation. Attacks are ma e on the railways and other transport ystems; often large-scale burning a d destruction of the people's propert are indulged in ; innocent people suffer and serious casualties result. This loss to the people takes enormous proportions when a whole industria city is held to ransom by the crganisers of some Bandh or the i ther. This type of violence is no d >ubt spread all over the country but tht particular type which goes by the name of Naxalite activity and which is particularly prevalent in West Bengal and the adjacent provinces is of quite another quality and import. It has its origin in other countries and attacks under t e colours of foreign rulers and with the aid of foreign funds. Such a thity can only be described as treason and has to be met as such. To pro\; ny point, I would like to put befo e you and through you to this House here was a news item in the Hindust; n Times of 26th April 1970. Its heac ng was: 'Nagas pose new danger on border'. It said:

"The Naga-i in Burma have renewed their insurgent activities at China's behest and lashed with Burmese forces in Feb uary and March, creating a fresh danger along India-Burma borde, according to highly reliable repoi s received here" It means Kohin t.

"The Easte n Naga Revolutionary Council, the political wing of the Burmese Naj; is, sent several groups to China in the past three years. These groups now back in Burma, have not onl, been indoctrinated but also supplied with considerable auantity of arms by China. The ENRC has been maintaining close liaison with he extremist faction of the Undergro ind in Nagaland through a self-styled brigadier, Baw Naung from a villa;..; on the Indian side of

the India-Burma border. The reports said Baw Naung has lately been meeting leaders of the extremist faction in Nagaland urging them to join forces with the Burmese Nagas in a general insurrection in the northeastern region of India and Burma. A few days ago he led an armed gang of about 30 hostiles in the border village of Hahaw where he terrorised the people and collected taxes and rations. The reports also appear to lend some substance to what is being dismissed as a hollow threat by extremist leaders in Nagaland who have been openly talking of the whole of north-eastern parts of India and Burma becoming embroiled in a general insurrection."

It was contended by the Government repeatedly that some underground Nagas have surrendered their arms and they want to live in peace with their brethern in Nagaland. But they have renewed their activities and on 27th April, there was a news item that seven people were killed by the Nagas and on the 1st of this month it was reported that they had killed a major and 13 armymen in the same region. I would like to bring to your notice and to the notice of the Government that what is happening in West Bengal is in the light of the International revolution that is being incited by our great neighbour, China. The following appeared on 27-4-1970 in the Hindustan Times:-

"The Communist Party of India (Marxist-Leninist) has described the current wave of attack on educational institutions in West Bengal as a first step towards a cultural revolution and revolt against the bourgeois oriented education system. defending these attacks and the burning of portraits of and books on Mahatma Gandhi. the party in a secret circular has asked Naxalite students to continue the movement without being deceived by the illusion of 'careerism.' The circular drew attention to CPI(M-L) theoretician Charu Majumdar's "guideline" to students to set up "small red guard units" and help foster "armed peasants revolts" in the countryside. "If necessary, students should discontinue their sludies in schools and colleges for the time being as the students in China did to accomplish cultural revolution. In the guideline, Mr. Majumdar expressed his "firm belief" a "peoples liberation

[Dr. (Mrs.) Mangaladevi Talwar] army" to be formed by the combination of numerous "red guard Units" at appropriate time, "will march past the plains of Bengal

by the end of this year or early next year.

We see evidence of this in what is happening in West Bengal, I would draw your attention and the attention of the House to Amrita Bazar Patrika which is published in Calcutta and on the 28th it says : Red Flag Atop Presidency College—Police Officer killed in Naxal attack. So we are having our National Flag burnt and brought down and the red flag is being put up in its place. On the 13th it "says: Mini-war at Sibpore college-Nsti! set fire to work shop—Vandi Jadhavpur polypur polytechnic. In the Amrita Bazar Patrika of 1st May, it has given a small heading that the Jadavpur University is closed, due to these activities. 1 will read a letter which they have published in the front page:

"A warning by Naxalites

We produce below the facsimile of a letter we received on April, 30

'WARNING NOTICE'

This is to give you warning that in case you still continue your present policy of abusing our party and our activities, you are likely to have heavy consequences. So. immediately try to give up these tactics as otherwise, one of India's leading paper, as they say (capitalists) will be no more there. So be on the alert. We are planning an attack, which will be a turning point in the history of India."

Such open revolt is taking place in West Bengal. For over a month now there has been a change of government in Bengal but I have regretfully to stress the fact that such activity has become more common since the President took over than even when the Marxists were in power. The Minister of State for Home Affairs has admitted this in this House and though he has suggested this to be the result of the strong action taken by the present authority it is obvious that the action has not been strong enough or wide enough. If a group of 5 or 7 people can, in wide daylight, enter a place of public activity, ransack it and leave "without being apprehended then the socalled long arm of the law is neither long enough nor strong enough.

more than the arm the fault is that the head for intelligence is not being gathered and timely preventive measures are not being taken effectively. It naturally follows that if the present authority in Bengal is proving itself incapable of handling the job, there should be a chance and a more experienced person with high power executive capacity is posted there. How long shall the people of this land, and especially the long suffering ordinary people of Bengal, see their kith and kin murdered as a result of a foreign inspired ideology of extermination? It is time that the Centre acts and acts promptly and determinedly. I admit that the change should take place and should take place soon.

The other point I would like to bring to your notice, and through you, to the notice of the Government is that I wholeheartedly support the demand or the request by Shri Ram Niwas Mirdha regarding the Rajasthan canal. As you know, the western part of Rajasthan has been suffering from continuous drought for years on end and this canal is a long-term measure that will give relief to laks of people and the Centre should see to it that they complete this canal as soon as possible and bring relief to the people there.

Another point I wanted to touch upon in one minute was about the All India Services. As you know, while discussing the subject of national integration at the Chief Ministers' Conference held in August 1967 it accepted in principle the creation of three new All India Services in the fields of engineering, forestry, medicine and nubTic health. After the adoption of the Resolution under article 312(1) of the Constitution by the Rajya Sabha, the All India Services Act was amended accordingly.

[THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) in the Chair].

But as technology is becoming more and more important in the interest of the nation and its integration I think All India Services in these three fileds should be instituted. Out of these three only the Forest Service has been organised; the other two Services have not been organised yet and the reason given is that some of the States do not agree to it but 1 think the Centre should make an effort—if they have failed once they

should make fforts again—to bring about All Indi i Services in the other fields as well. And they should be at par with the Indian Administrative Service otherw; e there would be disparity and disatisfaction among the highly paid of cers which is not a good thing.

SHRI A. 11. MANI: Mr. Vice-Chairman, Sir, speaking on the Appropriation Bill, J would like to refer to Demand No. 6! dealing with broadcasting for which the Government has asked for a grin: of Rs. 12.68 crores. I would also 1 te to deal with Demand No. 14 for the Ministry of Finance and also with the Demand for tourism.

in regard ti the Demand for the Ministry of 1 ft rmation and Broadcasting I woui-1 ike to state here that there is an in stmt demand in the country that a public corporation should take o.er the All India Radio. And this has 1 fen recommended by the Chanda Committee also. I may recall here that as fa back as 1961 a Resolution was adop ed in this House and I moved at that time an amendment asking for the All India Radio being converted, being taken over by a public corporator That amendment unfortunately wa defeated at that time but the conditions that existed then do no longer exis. now. At that time there was a o le-party Government in the country a?id there was not much dissatisfaction frith the working of the All India RaC o. But now a" multiparty system i coming up in the country and il is necessary that the Central Gover ment should not have an all embracing control over the AH India Radio. What the structure of the corporation should be is a matter for detailed d icussion. The Chanda Committee its*. If has given a blueprint for the corpc anon. I may or may not agree wit all the contents of the blueprint. If or any reason. . .

SHRI JOA< HIM ALVA (Nominated): Mr. Chanda is always on the side of big business.

SHRI A. T MANI: Mr. Nath Pal was there; M. Nath Pai is not on the side of big business. Mr. Guru-padaswamy vviio was in the Government was a member of the Committee. All of them recommended that t ie All India Radio should be converted nto a public corporation. If for any rea on the Government finds

it difficult to accept this proposition at the present time I would like to make one constructive suggestion for which there should be no opposition from any quarter. There should be a Broadcasting Council to advise the Ministry of Information and Broadcasting regarding the broadcasts from the various regional stations and also from the Delhi station. How the Broadcasting Council should be constituted is a matter of details but presumably a Council of that kind if it is to Command public confidence must consist of some of the representatives of the Opposition parties also. It should also consist of representatives who are proficient in music and culture or who are connected with orgainsations specialising in music. These are all matters of detail. Such a Broadcasting Council should be set up because there is today fragmentation of our politics and our politics is taking a highly regional shape. There are States today which want to have a voice in the broadcasting system as far as their State area is concerned.

Regarding the All India Radio I would like to say here, notwithstanding whatever might be said on "this side of the House, that in recent months the standard of performance in respect of impartiality has been very high. Sometimes in the crucial days of the presidential election there were lapses but I am glad now that whenever the All India Radio refers to the ruling party it describes it as the Congress led by Mr. Jagjivan Ram and wberi it refers to the Congress (Opposition! it refers to it as the Congress led by Mr. Nigalingappa. This is a very fair way of presenting news. And I do not see any gross distortion of news a* far as All India Radio is concerned but, Sir, our politics...

SHRI JOACHIM ALVA: Last night Mr. Morarii Desai's speech was reported very well.

SHRI A. D. MANI: I did not listen last night but on the whole the All India Radio has been giving quite a good deal of time to the Opposition as far as news broadcasts are concerned. I, as an experienced journalist, cannot find any room for objecting to the tone and tenor of broadcasts of the news. Regarding the features programme, it must reflect what is happeing in Parliament. There are so many controversial questions

[Shri A. D. Mani]

coming up. Members of the Opposition and Members of the ruling party must debate these matters freely on the air. There is no point in putting an iron curtain round All India Radio and insulating it from the public. The Fourth Plan is proposed to cover 90 per cent of the population with radio broadcasts. Radio is a more effective instrument of public opinion than even the press because it will reach the villages which the newspapers cannot reach. I feel therefore that since All India Radio is going to be the main mass educator in the country we should have a Broadcasting Council set up immediately. If the Government is not willing to accept the idea of a corporation to advise the All India Radio in regard to broadcasts, I want to put forward one more suggestion and I hope it will not be considered a bizarre or an absurd or a novel suggestion. In Britain even though the television network is managed by the BBC they have set up an independent television authority. I do not want private broadcasters to broadcast news programmes of their own but there is certainly room for promoting competition between a monolithic structure as All India Radio and other interests which are interested in information media. I would like an experiment of a private broadcasting station run by a trust to be operated in Bombay with sponsored programmes so that we may have more cultural variety, more news variety, in regard to the programmes. This is to promote competition between the All India Radio and I am suggesting Bombay because Bombay is in my opinion—I hope nobody will object to that—the most enlightened centre in India today. I hope Mr. Khadilkar will be verv happy for the compliment that I am paying to that city.

I would like to refer to the suggestion made by my hon. friend, Mr. Thengari. about the wage question. As far as the Central Government employees are concerned, in 1958 their wage bill was Rs. 308 crores. Now it has come to Rs. 1400 crores. The number of employees in the Central Government in 1958 was 1.44 million. It is now 2.74 millions. The Government seems to be the biggest single employer in the country today. These problems are likely to arise from time to time. We do not want pay com-

missions to be appointed on an ad hoc basis as and when their demands are pressed in Parliament and Ministers are forced, cornered and compelled to announce the formation of a pay commission. The principles regarding the structure of governmental pay should be fixed for a long period of time and not from time to time or from one commission to another. This is necessary. I would like to suggest, instead of having pay commissions appointed at various intervals, there should be a continuous reviewing body at the Centre which will consider the price level and make suitable recommendations to the Government regarding the adjustment of the emoluments of the employees in respect of a rise in the cost of living. As to how it should be worked, these are matters of detail. There should be some element of judicial determination and perhaps a retired High Court Judge may have to be appointed on such a body.

The third point is about the Ministry of Tourism. I would like to mention that while our hon. Minister, Dr. Karan Singh, has projected the image of India very much abroad, we do not think about Indian tourists. We always think about foreign tourists. We are thinking of five-starred hotels and reproducing the American and British atmosphere in our hotels.

SHRI JOACHIM ALVA: He is one of our best Ministers.

SHRI A. D. MANI: I am paying a tribute to him. He has projected our image abroad. It is accepted that the tourist industry is the fastest expanding industry and we are very much behind even Morocco and Yugoslavia which have turned the tourist "industry into a rich foreign exchange earning industry. I would like to suggest that the Government should think of popularising tourist traffic among our own people. In the old days we had the zonal tickets when a man could go from one zone to another, but all those concessions have been withdrawn. Everybody thinks in terms of five-star hotels. I would like to make a suggestion to the Minister of Tourism that he should think of two-starred hotels where. the people of this country utilising railway concessions, may go from one end of the country to another.

The other point I would like to make is about the student's concession.

is already the: ;, but the zonal concessions, which w re in force about twenty years ago, hav' been withdrawn. One could go in tht same zone—Mr. Khadil-kar knows—fr 'm Sholapur to Nagpur or Bhandara, loving about any number of times. That kind of concession should be restt -ed with the co-operation of the Railwa} Ministry.

I would lik 10 mention here that one of the coi lplaints made by foreign tourists is thai they are giving the projection of i Westernised India at these hotels. Many of them would like to come a id stay in Indian homes, try to see hov India really lives. We do not give tl em that opportunity at all. We want hem to have their living transplanted fr >m America or Britain. I hope that the Minister of Tourism will give his tttention to this aspect of the matter and with co-operation from the State Governments and voluntary organisati' ns, allow the foreign tourists to livi with Indians and eat with us with tl eir own hands, sitting on the floor, ins aad of sitting at the table as they d) in one of the fashionable hotels in D lhi or Bombay. I would like to mentioi what one of the sympathetic observei of India has said. A friend of India said this:

"India's relatively tiny intake of tourists is n linly the combination of geographical and psychological factors. Pe< pie don't want to travel so far to a country they're not sure about. Onl; a minority still believes in the old myth; only a few more are curious I nough to disbelieve in it, and many of these are coming for gurus or m;iharishis."

We have projected the Maharaja as the symbol of India. Maharajas are going away wh the abolition of the privy purse, 'et us now project the India which it seeking to develop fast by itself, out f its own resources and according to is own traditions, and allow the tour its to come and observe the atmospher of real India which lives in the vil ages.

श्री इयामलाल यादव : उपसभाध्यक्ष महोदय, मैं आपका अनुगृहीत हं कि दिन के अन्त में मुझे मौका मिला। बहुत से साथी जिन्होंने बड़ी कान्तिकारी वातें कहीं नए समाज के निर्माण की वे इस समय उपस्थित नहीं हैं लेकिन मुझे यकीन है कि मेरी वातें उन तक जरूर पहुं-चेंगी। सबसे पहले मैं इस बात को कहना चाहता हूं कि देश में लोगों को काम नहीं मिल रहा है, बेरोजगारी है। इस बात की तरफ सबसे पहले श्रो प्रयामधर मिश्र ने ध्यान आकर्षित किया, यह सही है, लेकिन मैं यह कहना चाहता था अगर वे होते कि अभी थोड़े दिन से ही वे सरकार से बाहर हुए हैं और इतने दिनों तक देश में जो बेरोजगारी है, देश में जो अव्यवस्था है, देश में जो पूंजीवाद बढ़ रहा है, जो प्रगती नहीं हुई, योजनाएं सफल नहीं हुई उसकी जिम्मेदारी उनके कंधे पर कम नहीं है और मैं समझता हूं कि इस देश के अंदर अगर एक-एक राज्य को देखा जाय तो ज्यांदा जिम्मेदारी उन नेताओं की है जो कांग्रेस के उस दल के साथ बैठे हुए हैं।

बंगाल की बात कही जाती है। मान्यवर, बंगाल में आज क्यों इतनी उग्रवादी विचार-धार ो प्रश्रामिल यहाहै? उसका विमाल कारण यह है कि बंगाल में भूमि व्यवस्था का मुधार आज तक नहीं हो सका। हमारे उत्तर प्रदेश में भूमि व्यवस्थाका सुधार इस प्रकार से हुआ कि जमीन जोतने [वाले को जमीन का मालिक बना दिया गया जिसका परिणाम आज यह हुआ कि जब बंगाल में और केरल में साम्यवाद इतने जोरों पर आगे बढ़ रहा है, उत्तर प्रदेश में उसकी शक्ति दिन-ब-दिन घटती जा रही है। पिछले आम चुनावों में उसके सदस्य 10-14 के बीच आते रहे, इस मध्यावधि चुनाव में कम्युनिस्ट पार्टी के कुल चार सदस्य आएं। यह इस बात का द्योतक है कि जिन प्रदेशों में भूमि व्यवस्था का सुधार उचित तरिके से हुआ वहां साम्यवाद नहीं फल सकता। जाज यह सब बंगाल में इसलिए हुआ क्योंकि वहां भूमि व्यवस्था का कोई सुधार नहीं हुआ और इसकी जिम्मेदारी कांग्रेस के उस दल के नेताओं पर है—नाम मैं लेना नहीं चाहता--जो इस बात के लिए दहाई देते हैं कि वहां साम्यवाद बढ़ रहा है।

श्री स्वामलाल वादव

अभी अहमदाबाद में उनका अधिवेशन हुआ वहां कहा गया कि बेकारी दर करने के लिए। 20 करोड़ रुपया प्लान में रख दिया जाय। बम्बई में अधिवेशन हुआ, उन्होंने कहा कि 15 करोड़ रुपया रख दिया जाय । मैं निवेदन करना चाहता हं कि इतने करोड रूपया खर्च करने से न देश की बेकारी दूर हो सकती है, न द्निया के दूसरे देशों में हुई। एक फैक्ट्री के बदले आप 10-10 वह बहे कल-कारखाने लगा वें, देश की बेकारी दूर नहीं हो सकती। ठीक है, वेकारी नवयवकों में निराशा है, लेकिन उस निराशांको बढावा देने से, उनको उत्साहित करने से उनकी प्रशंसा करने से और इस प्रकार के आन्दोलनों को प्राध्यय देने से बेकारी दूर नहीं हो सकती । अगर वेकारी को दूर करना है तो उसका एकमाव साधन है कि देश की खेती की पैदाबार बढाई जाय। जब तक खेती की पैदावार नहीं बढ़ेगी, न देश में उद्योग-धन्धे बढ सकते हैं और न लोगों को काम मिल सकता है। जिन देशों में, मान्यवर, विकास हुआ, तरक्की हुई, उन देशों में खेती की पैदाबार बहत अधिक बढी है। एक सीधा सा उस का सिद्धांत है। जब किसान के पास अधिक गल्ला पैदा होगा तो वह बाजर में पहुंचेगा और उस को उस के बदले में रूपया । मलेगा और किसान रुपया पार कर फिर बाजार में अपनी जरूरत की दूसरी चीजों को खरीदने के ।लए जायेगा। जब किसान के पास रुपया नहीं होगा, अनाज नहीं होगा. वह ज्यादा पैदा नहीं कर सकेगा तो उस का नतीजा होगाकी बाजार में चीजों की मांग नहीं होगी और बाजार में चीजों की मांग नहीं होती तो ज्यादा उत्पादन भी नहीं होता। आप देखिये कि हमारे देश में स्टील पैदा करने के लिए वह वह कार ाने बनाये गये। हजारों करोड रुपया उन में खपा दिया गया, लेकिन स्टील की खपत यहां नहीं है। यहां के किसान के पास पैसा नहीं है कि वह रटील खरीद कर अपने काम में ला

सके। इस लिए स्टील चाहे इस में जाय या कहीं और जाय, लेकिन यहां उस ी खपत नहीं होती। ो मौलिक वात है कि खेती के पैदावार हमें बढ़ाती है और उस के लिए हम को जिद्दक के जिद्दक काइद बंग ने चाहिए। योजना बनाने वालों का ध्यान इस तरफ नहीं गया। उन का ध्यान वड़ी बड़ी फैक्टरियों कि तरफ गया है। इस में बड़ी बड़ी फैक्टरियों किरफ गया है। इस में बड़ी बड़ी फैक्टरियों और कल कारखाने हैं, बड़े बड़े भवन हैं जहां एक एक कारखाने में 10 और 25 हजार आदमी काम कर सकते हैं। उस तरफ उन का ध्यान गया है। लेकिन अब यह इस बात का अनुभव कर रहे हैं कि इस प्रकार के कि इस देश में नहीं बड़ाये जा सकते। खेती का विकास करने से कि काम चलेगा।

आज आमदनी की सीमाबन्दी होनी चाहिए। ठीक है, वेल्य पर ीलिंग लगनी चाहिए। लेकिन जब यह कहा जाता है कि एग्रीकल्चर बेल्य पर भी टैक्स लगना चाहिए तो मैं समलता हं कि यह उचित नहीं है। यह व्याव-हारिक नहीं है। भूमि कर मालगुआरी के अलावा कर लगान का और कोई तरीका नहीं है जो व्यावहारिक हो और जो किसानों को कष्टन पहुंचाये और जिस में भ्रष्टाचार न हो। कंपेरीजन के लिए सेल्स टैक्स है जिससे आज व्यापारी वर्ग परेशान है। तो बेल्थ टैक्स लगने से किसान भी परेणान होगा। अधिकांण राज्यों में जोत की सीमा निर्धारित हो चुकी है। हमारे प्रदेश में जो मौजदा सरकार है उस ने 30 एकड की सीमा अधिकतम रखी है। उस से ज्यादा भिम हमारे किसी काश्तकार के पास होगी ही नहीं। तो इसलिए एग्रीकल्चर टैक्स की आवश्यकता नहीं है बल्कि उस के स्थान पर देहातों में सीमाबंदी या हदबंदी होनी चाहिए और अधिकतम भिम की सीमा निर्घारित कर दी जानी चाहिए।

दूसरी तरफ खेती पर से हमें लोगों को हटाना है। इस बात को समझना है कि जिस देश में

खेती पर अधिक लोग लगे होते हैं उस देश में गरीबी रहती है और जिस देश में खेती के अलावा अधिकांश लोग दूसरे घंधों में लगे रहते ई वह देश अमीर होता है। अमरीका जैसे देश में 85 फीसदी लोग ऐसे हैं जो खेती के अलावा दूसरे बंधों पर निर्मर रहते हैं जब कि हमारे देश में 85 फीसदी लोग खेती पर निर्भर करते हैं। इस प्रकार से जब खेती का विकास डोगा तो लोग अपने आप उस से हट कर दूसरे धंधों में जायेंगे और खेती में आदमी कम लगेगे। खेती की पैदावार प्रति युनिट और ब्यक्ति के हिसाब से अधिक होनी चाहिए। जब तक हमारे देश में जितने आदमी खेती में लगे हैं उन में से हट कर वे दूसरे धंधों में नहीं जायेगें तब तक हमारे देण की और प्रदेश की आर्थिक स्थिति न परिवर्तन नहीं हो सकता।

इस के अलावा खेती की तरक्की के लिये खाद सस्ती होनी चाहिए। दुनिया के किसी देश में फरिलाइजर पर टैक्स नहीं लगा है लेकिन हमें खेद है कि भारत सरकार ने फर्टिलाइजर पर 10 परसैंट टैक्स लगाया है। मैं चाहता हं कि यह फर्टिवाइजर पर लगाया जाने वाला टैक्स समाप्त किया जाय ताकि हमारा गरीब किसान उस का अधिक से अधिक उपयोग कर सके। इसी तरह से फर्टिलाइजर की कमी पूरी करने के लिए फैक्टरी लगनी चाहिए। कहा गया है कि प्राइवेट सेक्टर में वह नहीं लगनी चाहिए, लेकिन पब्लिक सेक्टर में वह लग नहीं रही है तो आखिरकार कैसे फर्टिलाइजर का उत्पादन बढाया जाय ताकि किसान उस की मदद से अधिक से अधिक उत्पादन कर सके। इस लिए फटिलाइजर पर से टैक्स हटाना बहत जरूरी है।

एक दूसरी बात मैं राज्य कर्मचारियों के सम्बंध में कहना चाहता हूं। मेरा मत बिलकुल भिन्न है। मेरे दल का मत इस से भिन्न है। जिस प्रकार से संसद में मैंने देखा, आज भी देखा और कुछ दिन पहले भी कि सारी की

सारी पार्टियां इस बात के लिए प्रयत्नशील हैं कि राज्य कर्मचारियों के वेतन और भत्ते बढा दिये जाये । आज मैं कहना चाहता हं कि केन्द्रीय सरकार के जो राज कर्मचारी हैं. रिजर्ब बैंक के जो कर्मचारी हैं या और बैंकों के जो कर्मचारी है उन को भारत के गरीवों के मकाबले अधिक पैसा मिलता है। वे राज्यों के कर्म-चारियों और दूसरे म्यनिसिपल कर्मचारियों की अपेक्षा अधिक पैसा पाते हैं और आज कोई जस्टिफिकेशन नहीं है कि हम उन के वेतन और भत्तों में और अधिक वृद्धि कर दें। एक किसान जिस का एक भाई बैंक में चपरासी है और दसरा भाई सेकेटेरियेट में बलके है क्या अपने दोनों भाइयों के समान ही देहात में रह कर आमदनी कर पाता है या उतना ही पैसा पाता है ? नहीं पाता है। आज बड़ी मांग है कि नीड बेस्ड बेजेज होनी चाहिए। आप के कर्मचारी राज भवनों में और बडी बडी अट्रलिकाओं में पड़े रहते हैं, अच्छे साधन संपन्न हैं, पक्की सडकों पर चलते है और एयर कंडीशन कमरों में रहते हैं। उन के वेतन बढ़ा दिये जायं लेकिन उस गरीब किसान और मजदूर की नीड को कौन देखना चाहता है। क्योंकि ये आर्मनाइज्ड हैं, उन के पास प्रेस हैं, साधन हैं यहां आकर वे प्रदर्शन कर सकते हैं इस लिए आप उन से प्रेशराइज्ड हो कर उन के आगे झक जाते हैं, उनकी बात मान लेते हैं। मेरा कहना है कि चाहे वह आप के राज्य कर्मचारी हों अथवा राज्यों के, वह 50 करोड़ जनता के सम्मख नगण्य हैं। और सारे देश की जनता को उन के साथ कोई हमदर्दी नहीं है। मैं ने यह दिसयों बार देखा है। मुगलसराय एक बहत बड़ा जंकशन है। वहां रेलवे कर्म-चारियों ने हहताल की लेकिन जनता का एक व्यक्ति भी उन के साथ नहीं गया। ये राज कर्मचारी लखनऊ और कानपुर में अपनी इडताल के दिनों में बहत घुमें लेकिन जनता के एक आदमी ने भी उनका साथ नहीं दिया और मैं कहता हूं कि कर्मचारियों की वेतन

Bill, 1910

श्री श्यामलाल यादव

Appropriation (No. 2)

बद्धि के लिए बार बार जो पे कमीशन नियक्त किया जा रहा है यह जनता के साथ घोर गदारी की जा रही है। ऐसा कर के गरीबों की उपेक्षा की जाती है। किसानों के आन्दोलन को देखने वाला कोई नहीं है। राज कर्मचारियों के आन्दोलन को देखने के लिए हर पार्टी तैयार है। वह समझते हैं कि उन के जरिये आन्दोलन कर के हम हक्मत कर कब्जा पर लेंगे। यह कभी संभव नहीं होने वाला है। इस देश का किसान राज कर्मचारियों से सताया हुआ है। उन के द्वारा सरकारी धन का दूरुपयोग हो रहा है उन के द्वारा अपने अधिकारों का दूरुपयोग हो रहा है, उन के द्वारा लोग सताये जा रहे हैं। तो किसी को इन राज कर्मचारियों से सहान-भति नहीं है जिन को आप इतनी लम्बी तनख्वाह देना चाहते हैं। अब पे कमीशन के लिए आप जज बिठाते ह । बड़े अदव से कहना चाहता हं कि जज लोग इस देश की गरीबी का फैसला नहीं कर सकते । उन में वह शक्ति नहीं है। जजों के प्रति पूर्ण सम्मान के साथ मैं फिर विनम्नतापूर्वक कहना चाहता हं कि वे तो दो पक्षों की बात सुन कर अपना फैसला करते हैं। सरकार के पास साधन है अथवा नहीं, देश की गरीबी को मिटाने के लिए रुपया है या नहीं इस का निर्णय उन के द्वारा लिया जाना सहज नहीं है। अंतरिम सहायता देने की बात को ले कर राज कर्मचारियों को अधिक बेतन. अधिक पैसा और साधन दिये जायं जज यही फैसला कर देगे। इसलिए मेरा निवेदन है कि ऐसे वेतन आयोग में कोई आवश्यकता नहीं है कि जिस में जज बिठाये जायं। उस में ऐसे लोगों को विढाना चाहिए कि जो इस देश की गरीबी को जानते हो।, जो किसानों के दर्द को समझते हों और जो केवल राज कर्म-चारियों को रूपया देने के लिए ही न बैठे हों। हम यह नहीं समझते कि जैसा हमारे चन्द्र-शेखर जी कह रहें थे कि कान्ति आ रही है

वह यहां आ रही है। दुनिया में कान्ति आयी है, विकास हुआ है केवल मेहनत और ईमान-दारी से। अगर हमारा राष्ट्र मेहनत करने को तैयार नहीं हैं और ईमानदारी से चलने को तैयार नहीं है तो मान्यवर, इस देश में कान्ति नहीं हो सकती। रूस में क्रान्ति की बात उन्होंने कही। मैं ने पूछा तो भाग गये, रुके नहीं। लेकिन वहां अधिनायक शाही हुई। अगर वलपूर्वक हमें काम करना हो तो वही काम-यावी हमें भी मिल सकती है। जैसे चीन में काम हो रहा है, रूस में हो चुका है और जिस की तरक्की की दुहाई हमारे भूपेश गुप्त जी और कम्यनिस्ट पार्टी देती रहती है उस को आप देखे कि वहां क्या हुआ। रूस और चीन में लोगों को जबरदस्ती काम में लगाया जाता है। वहां लोगों को खाना नहीं दिया जाता जुते नहीं दिये जाते, उन को बरफ में नंगे पैर काम करना पडता है और इस प्रकार उन के साथ जबरदस्ती की गयी। आप लोग चाहते हैं कि इस देश के गरीबों और मजदूरों को भडका कर और राजकर्मचारियों की मदद से सरकार पर कब्जा कर ले तो यह नहीं होने वाला है और न आप इस में कामयाब होने वाले हैं। इस लिए मैं कहना चाहता हूं कि इस जमहरियत के तरीके में देर हो सकती है, बहस म्वाहसा हो सकता है, किसी काम के पूरा होने में वक्त लग सकता है और इसी लिए प्रगति में भी समय लगता है लेकिन जहां खुनी कान्ति होनी हो तो बात दूसरी हो जाती है। आप हथियारों के बल पर हुकूमत पर कब्जा कर सकते है और उस के बाद कांस्टीट्यूशन सस्पैन्ड कर दीजिए और फिर जो चाहे वह हो सकता है, जैसा कि आप के पड़ोसी देश पाकिस्तान में हुआ और यही और देशों में भी हो सकता है, लेकिन मैं यही चाहता हूं कि जमहरियत के तरीके से काम हो और...

एक माननीय सदस्य : पाकिस्तान में आब्जे-विटव क्या हैं?

श्री इयाम लाल पादव : कोई आब्जेक्टिव नहीं हैं उनके समने। इस लिए मैं कहना चाहता हं कि इस तरह से वेतन आयोग बना कर सारे देश की राज्य सरकारों के सामने एक समस्या पदा की जा रही है। राज्यों में कर्म-चारी केन्द्र को देख कर आन्दोलन करते हैं और उनमें अनुशासनहीनता और उद्दंजता आ जाती है। और ऐसे कर्मचारियों को सजा देना सरकारों का उत्तरदायित्व है। राज कर्म चारी स्टाइक करें यह गलत बात है। आप देखें कि उनको जो अधिकार हैं वे साधारण मजदूरों और किसानों को प्राप्त नहीं हैं जो फैक्टरी और खेतों में काम करते हैं। लेकिन इस के बावजद भी राज कर्मचारी अनुशासन द्वीनता करते हैं. इडताल करते हैं और उस के बाद आप अगर उन को फिर नौकरी पर बहाल कर दें तो शासन सुचारू रूप से कैसे चल सकता है। जो राज कर्मचारी अपने अधिकारों का दुरुपयोग कर सकते हैं मैं नहीं समझता कि ऐसे राज कर्मवारियों के साथ कोई लीनियेन्सी बरतनी चाहिए। हमारे उत्तर प्रदेश में 5 लाख राज कर्मचारी है। भारत सरकार ने अपने यहाँ व्यवस्था की हुई है कि जब प्राइस इंडेक्स में 10 प्वाइंट की बढ़ि हो जाती है तो उस के कर्मचारियों का गहगाई भत्ता बढ़ा दिया जाता है। उसी बात को लेकर जब पिछली बार यहां बृद्धि हुई तो वहां प्रदेश के कर्मचारियों ने भी आन्दोलन किया कि उन के मंहगाई भत्ते में भी वृद्धि की जाय और उस आन्दोलन के सिलसिले में कुछ राज कर्मचारियों को सजाय भी दी गयीं । तमाम पार्टियां इस के लिए उत्तरदायी थीं और बाद में उन की मांग थी किराज कर्मचारियों की सजाय वापस कर दी जाय। लेकिन चौधरी चरण सिंह ने उन की सजा वापस नहीं की और अभी भी वे सजा पाये हुए हैं, लेकिन यहां ऐसे सारे कर्म-चारियों को वापस नोकरी में ले लिया गया और जो दो चार या दस बैठे है उनके लिये भी ठेंगडी साहब कह रहे थे कि उनको काम पर वापस ले लिया जाय।
एक तरफ तो जनसंघ अनुशासन और राष्ट्रीयता
की भावना लाने की बात करता है और दूसरी
तरफ उन तत्वों को बढ़ावा देता है जो कि
शासन को नहीं चलाना चाहते।

मान्यवर, मैं कहना चाहता हूं कि एक जनतंत्रीय फैसला संसद् में बैठ कर ही कानून द्वारा हो सकता है लेकिन अगर सड़कों पर सिर तोड़ कर फैसला हुआ करेगा तो फिर बहुत बुरा होगा। अगर सिर तोड़ कर फैसला करना है और जो पार्टी इसको अच्छा समझती है, जो पार्टी इसकी हिमायत करती है, अगर सिर को तोड़ कर फैसला कराने में वह सहमत हो जायगी, और वह समझती है कि इस तरह से उसकी हुक्मत हो जायगी तो वह कभी नहीं हो सकता है। जब तक कि जनतंत्र है तब तक कानून के माध्यम से मसलों को हल करना चाहिये और जो कानून के विरुद्ध जाय उसके खिलाफ कड़ी से कड़ी कार्यवाही करने में किसी को हिचकिचाना नहीं चहिये।

(Time bell rings.)

मैं खत्म करता हुं। एक बात मैं विदेश निति के सम्बन्ध में और कहंगा कि हमारी वैदेशिक नीति वास्तविक तथ्यों के आधार पर होनी चाहिये और इस आधार पर होनी चाहिये कि जो हमारे हित में ही वही किया जाय और जो हमारे दश्मन हों उनके साथ दश्मन का सारा व्यवहार किया जाय, उनके साथ कोई हमदर्दी नहीं होनी चाहिये। हमारा दुश्मन चीन है। वह किस प्रकार से बढ़ रहा है। आज चीन किसी देश में, किसी साउय ईस्ट एशिया के देश में अगर कठपुतली सरकार बनाता है या किसी देश के सम्बन्ध में हमें यह दिखाई देता है कि वह एग्रेसर है लेकिन हम ऐसा नहीं मानते तो यह उचित नहीं । कम्बोडिया के प्रिस सिंहतूक पीकिंग में तरकार बनाते हैं और जो वहां की संसद ने, वहां के स्पीकर को

श्री श्याम लाल यादव]

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राष्ट्रपति बना दिया है उनकी सरकार बनती है तो फिर चीन जो कि आक्रमण कर रहा है उसकी वह सरकार सही है और जो वहां की संसद ने सरकार बनाई है वह सही नहीं है, इस तरह की जों बात है और चीन के साथ जो हमारी हमदर्दी है ती है यह मैतासिब नहीं है यह हमारे दश्मनों को बढ़ावा देना है। अगर हम दूष्मनों को नहीं दवाते हैं तो फिर एशिया के देशों में अपनी ताकत वहा कर के चीन इतना ताकतवर हो जायगा कि हमारे किये कुछ नहीं होगा। तो यह हमारे लिये बढ़ा भारी खतरा है। आप जानते हैं कि जो हमारे मददगार थे वह भी गीछे हट गये। तो ये जो चीन का गुणगान करते हैं उनके आगे हम झुक गये तो हामारे लिये वड़ा भारी खतरा यह होगा।

(Time bell rings.)

तो मान्यवर हमारी जो वैदेशिक नीति हैं वह ऐसी होनी चाहिये कि जो हमारे दोस्त हैं उनका समर्थन लेना चाहिये और जो हमारे दुश्मन हो जो कि उथल-पुथल मचाते हों और जो सारी तबाही मचाते हों उनका विरोध करना चाहिये और जहां ऐसा किया जाता हो वहां उसमें हमें उसकी मदद करनी चाहिये।

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): The House stands adjourned till 11.00 A.M. tomorrow.

The House then adjourned at three minutes past six of the clock till eleven of the clock on Tuesday, the 5th May, 1970.